12.**03 hrs**.

### BUSINESS ADVISORY COMMITTEE

## TWENTY-SEVENTH REPORT

THE MINISTER OF PARLIA-MENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to present the Twenty-seventh Report of the Business Advisory Committee.

# PUBLIC ACCOUNTS COMMITTEE

#### NINETY-EIGHTH REPORT

SHRI ASOKE KRISHNA DUTT (Dum Dum): I beg to present the Ninety-eighth Report of the Public Accounts Committee on action taken by Government on the recommendations contained in the Forty-third Report on Dues and Equipment relating to the Ministry of Communications.

## COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

#### TWENTY-FIFTH REPORT

SHRI SURAJ BHAN (Ambala): I beg to present the Twenty-fifth Report on Action taken by Government on the recommendations contained in the First Report of the Committee on the Weifare of Scheduled Castes and Scheduled Tribes on the Ministry of Agriculture and Irrigation (Department of Agriculture)-Allotment of land to Scheduled Castes and Scheduled Tribes in the Union Territory

 $\mathbb{M} = \{1, \dots, n\}$ 

(d) L resources 1. Treatment F. 12.05 hrs.

### FUONSTITUTION (FORTY-FIFTH AMENDMENT) BILL

MR. SPEAKER: The House will now take up Constitution (Forty-fifth Amendment) Bill.

SHRI HARI VISHNU KAMATH (Hoshangabad). With your permission, Sir, I wish to raise a point of order under proviso to sub-rule(2) of Rule 376, read with Rule 316 of the Rules of Procedure and Conduct of Business in Lok Sabha. Proviso to sub-rule (2) relates to the arrangement of business before the House. The House will see, my hon, colleagues will see, that today's list of business has listed at item (2) the Constitution (Forty-fifth Amendment) Bill. Kindly have a close look at Rule 316. It reads:

"A motion that the report of the Committee...."

Here, it means the Committee of Privileges, because this chapter relates to the Committee of Privileges.

"....be taken into consideration shall be accorded the priority assigned to a matter of privilage under sub-rule (1) of Rule 225, unless there has been undue delay in bringing it forward"

Here, there has been no undue delay in bringing the motion. We have already tabled the motion. Proviso to this rule says:

"Provided that when a date has , already been fixed for the consideration of the report...."

The date was fixed yesterday as also today.

".....it shall....."

Charles and a

Mark the word 'shall'; 'shall' is mandatory.

".... it shall be given priority 25 a matter of privilege on the day 50 appointed."

in the sector.

3

# 265 Constitution AGRAHAYANA 16, 1900 (SAKA)

26**6** 

I, therefore, submit that the Report of the Privileges Committee should be given priority over the Constitution Amendment Bill and be taken up before that.

> MR. SPEAKER: The House is supreme and it has the right to adjust its own work.

> SHRI HARI VISHNU KAMATH: Yesterday it decided that it will be taken up today, but the order was not decided.

> MR. SPEAKER: The House has taken a decision yesterday that the Constitution Amendment Bill will be taken up after Question Hour today. Therefore, the objection does not arise.

## New Clause 7A

MR. SPEAKER. Now, we go back to Constitution Amendment Bill I shall put to the vote of the House Amendmen? No. 1. Let the lobbies be cleared.

Lobbies have been cleared. I would like to inform the Mombers if they so agree, we can put all the amendments together.

SOME HON, MEMBERS; Yes.

SOME HON. MEMBERS: No.

MR. SPEAKER: Even if one Member disagrees, I cannot do that, because the rule says:

"...if a member requests that any clause or schedule, or any clause or scheme as amended, as the case may be, be put separately, the Speaker shall put that clause or schedule, or clause or schedule as amended, as the case may be, separately:"

Does any Member want any particular clause to be put separately?

SHRI G. M. BANATWALLA (Ponnani): Each clause separately.

MR. SPEAKER: The question is:

but at page  $5^{1/2}$  fter line 4, the following new claus be inserted, namely:—

7A. 'Amendment of article 31C. In article 31C of the Constitution, for the words and figures "article 14, article 19 or article 31", the words and figures "article 14 or article 19" shall be substituted.' (1)

Now division.

The Lok Subha divided:

Division No. 3]

[12.10 hrs.

وتتحوي والمشتان ويتدعموه والمتار والمرار

#### AYES

Abdul Lateef, Shri Ahmed, Shri Halimuddin Ahmed Hussain, Shri Alhaj, Shri M. A. Hannan Alluri, Shri Subhash Chandra Bose Amin. Prof. R. K. Ananthan, Shri Kumari Ankineedu, Shri Maganti Arif Beg. Shri Badri Narayan, Shri A. R. Bagri, Shri Mani Ram Bahuguna, Shri H. N. Bahuguna, Shrimati Kamala Bairagi, Shri Jena Bal, Shri Pradvumna Balak Ram, Shri Barakataki, Shrimati Renuka Devi Barnala, Shri Surjit Singh Barua, Shri Bedabrata Berwa, Shri Ram Kumar Bhadoria, Shri Arjun Singh Bhakta, Shri Manoranjan Bhanwar, Shri Bhagirath

| <b>26</b> 7 | Constitution I               | DECEMBER 7, 1978 (Forty-fifth 268<br>Amendment) Bill |
|-------------|------------------------------|--|
| Bharat H    | Bhushan, Shri                | Dhillon, Shri Iqbal Singh                            |
| Bhuvara     | han, Shri G.                 | Dhurve, Shri Shyamlal                                |
| Birendra    | Prasad, Shri                 | Digvijoy Narain Singh, Shri                          |
| Boddepa     | lli, Shri' Rajagopala Rad    |  |
|             | Shri N <sub>url</sub> asahib | Dutt, Shri Asoke Krishna                             |
| Borole,     | Shrishwant                   | Engti, Shri Biren                                    |
| Brahm F     | Perkash, Chaudhury           | Faleiro, Shri Eduardo                                |
|             | arty, Prof. Dilip            | Fazlur Rahman, Shri                                  |
| Chand R     | am, Shri                     | Fernandes, Shri George                               |
| Chandan     | Singh, Shri                  | Gamit, Shri Chhitubhai                               |
| Chandra     | Shekhar, Shri                | Gandhi, Shrimati Indira Nehru                        |
| Chandra     | Shekhar Singh, Shri          | Ganga Bhakt Singh, Shri                              |
| Chandra     | Pal Singh, Shri              | Ganga Singh, Shri                                    |
| Chandrar    | opan, Shri C. K.             | Gattani, Shri R. D.                                  |
| Chandrav    | ati, Shrimati                | Ghosal, Shri Sudhir                                  |
| Charan S    | Singh, Shri                  | Gode, Shri Santoshrao                                |
| Chaturbh    | uj, Shri                     | Gogoi, Shri Tarun                                    |
| Chaturve    | di, Shri Shambhu Nath        | Gomango, Shri Giridhar                               |
| Chaudhar    | y, Shri Motibhai R.          | Gopal, Shri K.                                       |
| Chaudhry    | , Shri Ishwar                | Gore, Shrimati Marinal                               |
| Chaudhur    | y, Shri Rudra Sen            | Gotkhinde, Shri Annasaheb                            |
| Chauhan,    | Shri Nawab Singh             | Gowda, Shri S. Nanjesha                              |
|             | Shri Yeshwantrao             | Goyal, Shri Krishna Kumar                            |
| Chettri, S  |                              | Guha, Prof. Samar                                    |
| Chhetri, S  | Shri Chhatra Bahadur         | Hande, Shri V. G.                                    |
| Chowhan,    | Shri Bharat Singh            | Haren Bhumij, Shri                                   |
| Chunder,    | Dr. Pratap Chndra            | Harikesh Bahadur, Shri                               |
|             | nri Somjibhai                | Hazari, Shri Ram Sewak                               |
|             | e, Prof. Madhu               | Heera Bhai, Shri                                     |
|             | hri Pundalik Hari            | Hukam Ram, Shri                                      |
| Das, Shri   | • • • •                      | Inder Singh, Shri                                    |
|             | Shri Tulsidas                | Jagjivan Ram, Shri                                   |
|             | Shri K. N.                   | Jain, Shri Kacharulal Hemraj                         |
| Dave, Shr   | · ·                          | Jain, Shri Kalyan                                    |
|             | ri Raj Krishna               | Jain, Shri Nirmal Chandra                            |
| Desai Shr   |                              | Jasrotia, Shri Baldev Singh                          |
| •           | i Hitendra                   | Jethmalani, Shri Ram                                 |
| Desai, Shr  | ,                            | Jeyalakshmi, Shrimati V.                             |
| -           | , Shri Nanaji                | Joshi, Dr. Murall Mahohar                            |
|             | Shri Ram Prasad              | Kachwai, Shri Hukam Chanđ                            |
| -           | i Sushil Kumar               | Kadam, Shri B. P.                                    |
| Dharia, Sh  |                              | Kaiho, Shri  |

Constitution AGRAHAYANA 16, 1900 (SAKA) 260 (Forty-fifth Amendment) Bill 1 A. W. 101 BRE S STREETEN Kailash Prakash, Shri Mehta, Shri Prasannbhai Kaldate, Dr. Bapu Mhalgi, Shri R. K. Kamakshaiah, Shri D. Miri, Shri Govind Ram Kamath, Shri Hari Vishnu Mishra, Shri G. S. Kamble, Shri B. C. Mishra, Shri Janeshwar Mohsin, Shri F. H. Kapoor, Shri L. L. Kar, Shri Sarat Mondal Dr. Bijoy Karan Singh, Dr. Mritunjay Prasad, Shri Kasar, Shri Amrut Multan Singh, Chaudhary Kaushik, Shri Purushottam Munda, Shri Govinda Khan, Shri Kunwar Mahmud Ali Munda, Shri Karia Khan, Shri Mahmood Hasan Murahari, Shri Godey Khrime, Shri Rinching Khandu Murmu, Faiher Anthony Kishore Lal, Shri Murthy, Shri Kusuma Krishna Kodiyan, Shri P. K. Murthy, Shri M. V. Chandrashekhara Kolur, Shri Rajshekhar Naidu, Shri P. Rajagopal Kosalram, Shri K. T. Naik, Shri V. P. Kotrashetti, Shri A. K. Nair, Shri N. Sreekantan Krishan Kant, Shri Narendra Singh, Shri Krishnan, Shrimati Parvathi Nathu Singh, Shri Krishnappa, Shri M. V. Nathuni Ram, Shri Kundu, Shri Samarendra Nathwani, Shri Narendra P. Kureel, Shri Jwala Prasad Nayar, Dr. Sushila Kureel, Shri R. L. Negi, Shri T. S. Kushwaha, Shri Ram Naresh Pandey, Shri Ambika Prasad Lakshminarayanan, Shri M. R. Pandeya, Dr. Laxminarayan Lal. Shri S. S. Pandit, Dr. Vasant Kumar Lalu Prasad, Shri Parulekar, Shri Bapusaheb Laskar, Shri Nihar Pawan, Shri Ram Vilas Limaye, Shri Madhu Patel, Shri Ahmed M. Machhand, Shri Raghubir Singh Patel, Shri H. M. Mahale, Shri Hari Shankar Patel, Shri Nanubhai N. Mahi Lal, Shri Patidar, Shri Rameshwar Malik, Shri Mukhtiar Singh Patil, Shri Chandrakant Mallanna, Shri K. Patil Shri D. B. Mallikarjun, Shri Patil, Shri S. B. Mandal, Shri B. P. Patil, Shri S. D. Mandal Shri Dhanik Lal Patil, Shri Vijaykumar N. Mangal Deo, Shri Patnaik, Shri Biju Mankar, Shri Laxman Rao Phirangi Prasad, Shri Manohar Lal, Shri Pipil, Shri Mohan Lal Mathur, Shri Jagdish Prasad Pradhan, Shri Gananath Mavalankar, Prof. P. G. 12 ....

(Forty-fifth 27: Amendment) Bill

Pradhan, Shri Pabitra Mohan Pradhani, Shri K. Qureshi, Shri Mohd, Shafi Rachaiah, Shri B. Raghavji, Shri Raghu Ramiah, Shri K. Rahi, Shri Ram Lal Rai, Shri Shiv Ram Raj Keshar Singh, Shri Raj Narain, Shri Rajan, Shri K. A. Raju. Shri P. V. G. Ram, Shii R. D. Ram Dhan, Shri Ram Gopal Singh, Chaudhury Ram Kinkar, Shri Ramalingam, Shri N. Kudanthai Ramamuthy, Shri K. Ramapati Singh, Shri Ramdas Singh, Shri Ramji Singh, Dr. Ramjiwan Singh, Shri Ranjit Singh, Shri Rao. Shri Jagannath Rao, Shri M. S. Sanjeevi Rao, Shri M. Satyanarayan Rao, Shri P. V. Narasimha Rao, Shri Pattabhi Rama Rasheed Masood, Shri Rath, Shri Ramachandra Rathawa, Shri Amarsinh V. Rathor, Dr. Bhagwan Dass Ravi, Shri Vayalar Reddi, Shri G. S. Reddy, Shri K. Brahmananda Reddy, Shri K. Obul Reddy, Shri K. Vijaya Bhaskara Reddy, Shri M. Ram Gopal Rodrigues, Shri Rudolph Roy. Shri Saugata Sahoo, Shri Ainthu Sai, Shri Larang Sai, Shri Narhari Prasad Sukhdeo Saini, Shri Manohar Lal Sangma, Shri P. A. Saran, Shri Daulat Ram Sarangi, Shri R. P. Sarda, Shri S. K. Sarkar, Shri S. K. Sarsonia, Shri Shiv Narain Satapathy, Shri Devendra, Satva Deo Singh, Shri Satyanarayana, Shri Dronam Raju Sayeed, Shri P. M. Sen, Shri Prafulla Chandra Seyid Muhammad, Dr. V. A. Shah, Shri Surath Bahadur Shaiza. Shrimati Rano M. Shanti Devi, Shrimati Sharma, Shri Jagannath Sharma, Shri Yagya Datt Shastri, Shri Bhanu Kumar Shastri, Shri Ram Dhari Shastri, Shri Y. P. Shejwalkar, Shri N. K. Sheo Narain, Shri Sher Singh, Prof. Sheth, Shri Vinodbhai B. Shinde, Shri Annasaheb P. Shiv Sampati Ram, Shri Shrikrishna Singh, Shri Shukla, Shri Chimanbhai H. (Rajkot) Shukla, Shri Madan Lal Sikander Bakht, Shri Singha, Shri Sachindralal Sinha, Shri M. P. . . 17. Sinha, Shri Purnanarayan Somani, Shri Roop Lal Somani, Shri S. S. - 4 .57 Stephen, Shri C. M. . . . 4 Subramaniam, Shri C. 1.8 Sudheeran, Shri V. M. Suman, Shri Ramji Lal Suman, Shri Surendra Jha Sunna Sahib, Shri A. Suraj Bhan, Shri 🗠 Surendra Bikram, Shri

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Constitution

(Forty-fifth Amendment) Bill

Surva Narain Singh, Shri Suryanarayana, Shri K. Swamy, Dr. Subramaniam Swatantra, Shri Jagannath Prasad Tan Singh, Shri Tej Pratap Singh, Shri Thorat, Shri Bhausaheb Tiwari, Shri Brij Bhushan Tiwary, Shri D. N. Tiwary, Shri Ramanand Tripathi, Shri Madhav Prasad Tyagi, Shri Om Prakash Ugrasen, Shri Vajpayee, Shri Atal Bihari Varma, Shri Ravindra Vasisht, Shri Dharam Vir Venkatareddy, Shri P. Venkatasubbaiah, Shri P. Verma, Shri Brijlal Verma, Shri Hargovind Verma, Shri R. L. P. Verma, Shri Raghunath Singh Verma, Shri Sukhdeo Prasad Yadav, Shri Hukmdeo Narain Yaday, Shri Jagdambi Prasad Yadav, Shri Ramji Lal Yadav, Shri Sharad Yadav, Shri Vinayak Prasad Yadava, Shri Roop Nath Singh Yadvendra Dutt, Shri Yuvraj, Shri Zulfiquarullah, Shri

NOES

- uberi-

Arunachalam *altas* Aladi Aruna, Shri V. Banatwalla, Shri G. M. Basu, Shri Chitta

10

Bhagat Ram, Shri

"Wrongly voted for 'Noes'

Bhattacharya, Shri Dinen Bhattacharyya, Shri Shyamaprasanna Bosu, Shri Jyotirmov \*\*Brij Raj Singh, Shri Burande, Shri Gangadhar Appa Chatterjee, Shri Somnath Dhondge, Shri Keshavrao Elanchezhian, Shri V. S. Goswami, Shrimati Bibha Ghosh Jagannathan, Shri S. Kisku, Shri Jadunath Lahanu Shidava Kom, Shri \*\*Mahala, Shri K. L. Mahata, Shri C. R. Mandal, Shri Mukunda Mohanarangam, Shri Ragavalu Mukherjee, Shri Samar \*\*Onkar Singh, Shri \*\*Parmai Lai, Shri Patnaik, Shri Sivaji Periasamy, Dr. P. V. Pradhan, Shri Amar Roy \*\*Ram Murti Shri Ramalingam, Shri P. S. Rangnekar, Shrimati Ahilya P. Roy, Dr. Saradish \*\*Saeed Murtaza, Shri C Saha, Shri A. K. Saha, Shri Gadadhar Sen, Shri Robin \*\*Sharma, Shri Rajendra Kumar Vakil, Shri Abdul Ahad Visvanathan, Shri C. N.

| 275  | Constitution   | DECEMBER               | 7, 1978  | (Forty-fifth<br>Amendment) Bill                  | 276  |  |
|--|--|------------------------|--|--|------|--|
| tion, t                                      | SPEAKER: Subject<br>he result of the di<br>111; Noes 37.         | ivision is:            | •,   | M. A. Hannan                                     | Bose |  |
| The 'Ayes' have it; the 'Ayes' have it.      |  |                        | Alluri, Shri Subhash Chandra Bose<br>Amin, Prof R. K.<br>Ananthan, Shri Kumari |  |      |  |
| of the<br>and by                             |  | the House<br>less than |  | Shri Maganti<br>Shri                             |      |  |
|  | The motion was ado   | nted                   | Badri Naraj<br>Bagri, Shri   | yan, Shri A. R.<br>Mani Ram                      |      |  |
| New Clause 7A was added to the Bill.         |  |                        | Bahuguna, Shri H. N.<br>Bahuguna, Shrimati Kamala<br>Bairagi, Shri Jena        |  |      |  |
|  | ttClause 8   |                        | Bal, Shri Pi<br>Balak Ram,   | radyumna   |      |  |
| up for                                       | SPEAKER: We shall<br>voting Rajya Sabl<br>No. 2. The question is | ha amend-              |  | Shrimati Renuka<br>nri Surjit Singh<br>Bedabrata | Devi |  |
|  | hat at page 3, cl<br>ed" (2)                                     | •                      | -  | i Ram <b>Ka</b> nwar<br>ihri Arjun Singh         |      |  |
| The Lok Sabha divided:                       |  |                        | Bhakta, Shri Manoranjan  |  |      |  |
| Divisio                                      | n No. 4]   | 12.12 hrs.             | Bhanwar, S<br>Bharat Bhu<br>Bhuvarahan   |  |      |  |
| AVES   |  |                        | Birendra Prasad, Shri  |  |      |  |
| Abdul Lateef, Shri<br>Ahmed, Shri Halimuddin |  |                        | Boddepalli, Shri Rajagopala Rao  |  |      |  |

Bonde, Shri Nanasahib

The following Members also recorded their votes:

AYES: Shri Dhanna Singh Gulshan, Shri Natwarlal B. Parmar, Shri Shankersinhji Vaghela, Shri Satyendra Narain Sinha, Kumari Maniben Vallabhbhai Patel, Shri Ram Deo Singh, Shri Sambhajirao Vakade, Shri Ghulam Mohammad Khan, Shri Kazim Ali Meerza, Shri U. S. Patil, Shri D. Amat, Shri M. N. Govindan Nair, Shri Ashan Jafri, Shri Nageswara Rao Meduri, Shrimati Mohsina Kidwai, Shri L. K. Doley, Shri Ajitsinh Dabhi, Shri Mohan Singh Tur, Shri K. L. Liahala, Shri Rajendra Kumar Sharma, Shri Onkar Singh, Shri Brij Raj Singh, Shri Ram Murti, Shri Parmai Lal and Shri Saeed Murtaza;

NOES: Shri Bijoy Modak.

Ahmed Hussain, Shri

ttin view of Amendment Nos. 1 and 2 made by Rajya Sabha inserting New Clause 7A, and deleting Clause 6, respectively, having been adopted, the new Clause 7A was renumbered as Clause 8, as patent error, under direction of the Speaker.

Borole, Shri Yashwant Brahm Perkash, Chaudhury Brij Raj Singh, Shri Chakravarty, Prof. Dilip Chand Ram, Shri Chandan Singh, Shri Chandra Shekhar, Shri Chandra Shekhar Singh, Shri Chandra Pal Singh, Shri Chandrappan, Shri C. K. Chandravati, Shrimati Charan Singh, Shri Chaturbhui. Shri Chaturvedi, Shri Shambhu Nath Chaudhary, Shri Motibhai R. Chaudhry, Shri Ishwar Chaudhury, Shri Rudra Sen Chauhan, Shri Bega Ram Chauhan, Shri Nawab Singh Chavan, Shri Yeshwantrao Chettri, Shri K. B. Chhetri, Shri Chhatra Bahadur Chowhan, Shri Bharat Singh Chunder, Dr. Pratap Chandra Dabhi, Shri Ajitsinh Dandavate, Prof. Madhu Danwe, Shri Pundalik Hari Das, Shri S. S. Dasappa, Shri Tulsidas Dasgupta, Shri K. N. Dave, Shri Anant Dawn, Shri Raj Krishna Desai, Shri Dajiba Desai, Shrj Hitendra Desai, Shri Morarji Deshmukh, Shri Nanaji Deshmukh, Shri Ram Prasad Dhara, Shri Sushil Kumar Dharia, Shri Mohan Dhillon, Shri Iqbal Singh Dhurve, Shri Shyamlal Digvijoy Narain Singh, Shri Durga Chand, Shri

Amendment) Bill Dutt, Shri Asoke Krishna Elanchezhian, Shri V. S. Engti, Shri Biren Faleiro, Shri Eduardo Fazlur Rahman, Shri Fernandes, Shri George Gamit, Shri Chhitubhai Gandhi, Shrimati Indira Nehru Ganga Bhakt Singh, Shri Ganga Singh, Shri Gattani, Shri R. D. Ghosal, Shri Sudhir Gode, Shri Santoshrao Gogoi, Shri Tarun Gomango, Shri Giridhar Gopal, Shri K. Gore, Shrimati Mrinal Gotkhinde, Shri Annasaheb Gowda, Shri S. Nanjesha Goyal, Shri Krishna Kumar Guha, Prof. Samar Gulshan, Shri Dhanna Singh Hande, Shri V. G. Haren Bhumij, Shri Harikesh Bahadur, Shri Hazari, Shri Ram Sewak Heera Bhai, Shri Inder Singh, Shri Jagannathan, Shri S. Jagjivan Ram, Shri Jain, Shri Kacharulal Hemraj Jain, Shri Kalyan Jain, Shri Nirmal Chandra Jasrotia, Shri Baldev Singh Jethmalani, Shri Ram Jevalakshmi, Shrimati V. Joshi, Dr. Murli Manohar Kachwai, Shri Hukam Chand Kadam, Shri B P . ... Kaiho, Shri Kailash Prakash, Shri Kaldate, Dr. Bapu Kamakashaiah, Shri D.

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(Forty-fifth

Constitution

Kamath, Shri Hari Vishnu Kapoor, Shri L. L. 1.1 Kar, Shri Sarat Karan, Singh, Dr. Kasar, Shri Amrut Kaushik, Shri Purushottam Khan, Shri Ghulam Mohammad Khan, Shri Kunwar Mahmud Ali Khan, Shri Mahmood Hasan Kidwai, Shrimati Mohsina Khrime, Shri Rinching Khandu Kishore Lal, Shri Kodiyan, Shri P. K. Kolur, Shri Rajshekhar Kosalram, Shri K. T. Kotrashetti, Shri A. K. Krishan Kant, Shri Krishnan, Shrimati Parvathi Krishnappa, Shri M. V. Kundu, Shri Samarendra Kureel, Shri Jwala Prasad . Lakshminarayanan, Shri M. R. Lal, Shri S. S. Lalu Prasad, Shri Laskar, Shri Nihar Machhand, Shri Raghubir Singh Mahala, Shri K. L. Mahale, Shri Hari Shankar Mahi Lal, Shri Malik, Shri Mukhtiar Singh Mallanna, Shri K. Mulikarjun, Shri Mandal, Shri B. P. Mandal, Shri Dhanik Lal Mangal Deo, Shri Mankar, Shri Laxman Rao Manohar Lal Shri Mathur, Shri Jagdish Prasad Mavalankar, Prof. P. G. Meduri, Shri Nageshwara Rao Meerza, Shri Syed Kazim Ali Mehta, Shri Prasannbhai Mhalgi, Shri R. K. Miri, Shri Govind Ram

Mishra, Shri G. S. Mishra, Shri Janeshwar Mohanarangam, Shri Ragavalu Mohsin, Shri F. H. Mondal, Dr. Bijoy Mritunjay Prasad, Shri Multan Singh, Chaudhary Munda, Shri Govinda Munda, Shri Karia Murahari, Shri Godey Murinu, Father Anthony Murthy, Shri Kusuma Krishna Murthy, Shri M. V. Chandrashekhara Nair, Shri B. K. Nair, Shri N. Sreekantan Narendra Singh, Shri Nathu Singh, Shri Nathuni Ram, Shri Nayar, Dr. Sushila Negi, Shri T. S. Onkar Singh, Shri Pandey, Shri Ambika Prasad Pandeya, Dr. Laxminarayan Pandit, Dr. Vasant Kumar Parmar, Shri Natwarlal B. Parulekar, Shri Bapusaheb Paswan, Shri Ram Vilas Patel, Shri Ahmed M. Patel, Shri H. M. Patel Shri Nanubhai N. Patidar, Shri Rameshwar Patil, Shri Chandrakant Patil, Shri D. B. Patil, Shri S. B. Patil, Shri S. D. Patil, Shri U. S. Patil, Shri Vijaykumar N. Patnaik, Shri Biju Phirangi Prasad, Shri Pipil, Shri Mohan Lai Pradhan, Shri Gananath Pradhan, Shri Pabitra Mohan Pradhani, Shri K. Qureshi, Shri Mohd. Shafi

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chaiah, Shri B. aghavji, Shri laghu Ramaiah, Shri K. Rahi, Shri Ram Lal Rai, Shri Shiv Ram Raj Keshar Singh, Shri Raj Narain, Shri Raju, Shri P. V. G. Ram, Shri R. D. Ram Dhan, Shri Ram Gopal Singh, Chaudhury Ram Kinkar, Shri Ram Murti, Shri Ramalingam, Shri N. Kudanthai Ramamurthy, Shri K. Ramapati Singh, Shri Ramdos Singh, Shri Ramji Singh, Dr. Ramjiwan Singh, Shri Ranjit Singh. Shri Rao, Shri Jagannath Rao, Shri M. S. Sanjeevi Rao, Shri M. Satyanarayan Rao, Shri P. V. Narasimha Rao, Shri Pattabhi Rama Rasheed Masood, Shri Rath, Shri Ramachandra Rathor, Dr. Bhagwan Dass Ravi, Shri Vayalar Reddi, Shri G. S. Reddy, Shri K. Brahmananda Reddy, Shri K. Obul Reddy, Shri K. Vijaya Bhaskara Reddy, Shri M. Ram Gopal Rodrigues, Shri Rudolph Roy, Shri Saugata Saced Murtaza, Shri Sahoo, Shri Ainthu Sai, Shri Larang Sai, Shri Narhari Prasad Sukhdeo Saini, Shri Manohar Lal . Sangma, Shri P. A. Saran, Shri Daulat Ram

Sal a

Amendment) Bill Sarangi, Shri R. P. Sarda, Shri S. K. Sarkar, Shri S. K. Sarsonia, Shri Shiv Narain Satpathy, Shri Devendra Satya Deo Singh, Shri Satyanarayana, Shri Dronam Raju Sayeed. Shri P. M. Sen, Shri Prafulla Chandra Seyid Muhammad, Dr. V. A. Shah, Shri Surath Bahadur Shaiza, Shrimati Rano M. Shanti Devi, Shrimati Sharma, Shri Jagannath Sharma, Shri Rajendra Kumar Sharma, Shri Yagya Datt Shastri, Shri Bhanu Kumar Shastri, Shri Ram Dhari Shastri, Shri Y. P. Shejwalkar, Shri N. K. Sheo Narain, Shri Sher Singh, Prof. Sheth, Shri Vinodbhai B. Shinde, Shri Annasaheb P. Shiv Sampati Ram, Shri Shrikrishna Singh, Shri Shukla, Shri Chimanbhai H. (Rajkot) Shukla, Shri Madan Lal Sikander Bakht, Shri Singha, Shri Sachindralal Sinha, Shri Satyendra Narayan Somani, Shri Roop Lal Somani, Shri S. S. Stephen, Shri C. M. Subramaniam, Shri C. Sudheeran, Shri V. M. Suman, Shri Ramji Lal Suman, Shri Surendra Jha Sunna Sahib, Shri A. Suraj Bhan, Shri Surendra Bikram, Shri Surya Narain Singh, Shri Suryanarayana, Shri K

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Swamy, Dr. Subramaniam Swatantra, Shri Jagannath Prasad Tan Singh, Shri Tej Pratap Singh, Shri Tiwari, Shri Brij Bhushan Tiwary, Shri D. N. Tiwary, Shri Ramanand Tripathi, Shri Madhav Prasad Ugrasen, Shri Vaghela, Shri Shankersinhji Vajpayee, Shri Atal Bihari Varma, Shri Ravindra Vasisht, Shri Dharma Vir Venkatareddy, Shri P. Venkatasubbaiah, Shri P. Verma, Shri Brijlal Verma, Shri Hargovind Verma, Shri R. L. P. Verma, Shri Raghunath Singh Verma, Shri Sukhdeo Prasad Yaday, Shri Hukmdeo Narain Yaday, Shri Jagdambi Prasad Vadav, Shri Ramji Lal adav, Shri Sharad Yadav, Shri Vinayak Prasad Yadava, Shri Roop Nath Singh Yadvendra Dutt. Shri Yuvraj, Shri Zulfiguarullah, Shri

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NOES

Banatwalla, Shri G. M.

Basu, Shri Chitta

Bhattacharya, Shri Dinen Bhattacharyya, Shri Shyamaprasann, Bosu, Shri Jyotirmoy Burande, Shri Gangadhar Appa Chatterjee, Shri Somnath Dhondge, Shri Keshavrao Goswami, Shrimati Bibha Ghosh Kamble, Shri B. C. Kisku, Shri Jadunath Lahanu Shidava Kom, Shri Mahata, Shri C. R. Mandal, Shri Mukunda Modak, Shri Bijoy Mukherjee, Shri Samar Patnaik, Shri Sivaji Pradhan, Shri Amar Roy Rangnekar, Shrimati Ahilya P. Roy, Dr. Saradish Saha, Shri A. K. Saha, Shri Gadadhar Sen, Shri Robin

MR. SPEAKER: Subject  $t_0$  correction, the result\* of the division is:

Ayes 319; Noes 23.

The 'Ayes' have it; the 'Ayes' have it.

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

The motion was adopted.

\*THE FOLLOWING MEMBERS ALSO RECORDED THEIR VOTES:

AYES: Shri Purnanarayan Siaha, Kumari Maniben Vallabhbhai Patel, Shri Om Prakash Tyagi, Shri Narendra P. Nathwani, Shri Ram Deo Singh, Shri Ram Naresh Kushwaha, Shri Sambhajirao Kakade, Shri Madhu Limaye, Shri M. P. Sinha, Shri Hukam Ram, Shri Parmai Lal, Shri R. L. Kureel, Shri Abdul Ahad Vakil, Shri K. A. Rajan, Shri D. Amat, Shri M. N. Govindan Nair, Shri C. N. Vishwanathan, Shri V. Arunachalam alias 'Aladj Aruna', Shri Dwarikadas Patel, Dr. P. V. Periasamy, Shri Bhausaheb Thorat, Shri L. K. Doley, Shri P. Rajagopal Naidu, Shri Amarsinh Rathawa, Shri Somjibhai Damor, Shri Mohan Singh Tur and Shri P. S. Ramalingam;

NOES: Shri Bhagat Ram.

**†Clause 35** 

in the life of

MR. SPEAKER: We shall now take up for voting Rajya Sabha amendment No. 3. The question is:

"That at page 8, clause 35, be deleted." (3)

MR. SPEAKER: Let the Lobbies be cleared.

The Lobbies are cleared.

The question is:

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"That at page 8, clause 35, be deleted." (3)

The Lok Sabha divided:

# Division No. 5] [12.18 hrs.

#### AYES

Abdul Lateef, Shri Ahmed, Shri Halimuddin Ahmed Hussain, Shri Ahsan Jafri, Shri Alhai, Shri M. A. Hannan Alluri, Shri Subhash Chandra Bose Amat, Shri D. Amin, Prof. R. K. Ananthan, Shri Kumari Ankineedu, Shri Maganti Arif Beg, Shri Arunachalam alias 'Aladi Aruna', Shri a dise in the v. Asokaraj, Shri A. Badri Narayan, Shri A. R. Bagri, Shri Mani Ram Bahuguna, Shri H. N. Bairagi, Shri Jena

Amendment) Bill Bal, Shri Pradyumna Balak Ram, Shri Balakrishniah, Shri T. Banatwalla, Shri G. M. Barnala, Shri Surjil Singh Barua Shri Bedabrata Berwa, Shri Ram Kanwar Bhadoria, Shri Arjun Singh Bhakta, Shri Manoranjan Bhanwar, Shri Bhagirath Bharat Bhushan, Shri Bhuvarahan, Shri G. Birendra Prasad, Shri Boddepalli, Shri Rajagopala Rao Bonde, Shri Nanasahib Brahm Perkash, Chaudhury Brij Raj Singh, Shri Chakravarty, Prof. Dilip Chand Ram, Shri Chandan Singh, Shri Chandra Shekhar, Shri Chandra Shekhar Singh, Shri Chandra Pal Singh, Shri Chandrappan, Shri C. K. Chandravati, Shrimati Charan Narzary, Shri Charan Singh, Shri Chaturbhui, Shri Chaturvedi, Shri Shambhu Nath Chaudhary, Shri Motibhai R. Chaudhry, Shri Ishwar Chaudhury, Shri Rudra Sen Chauhan, Shri Bega Ram Chauhan, Shri Nawab Singh Chavan, Shri Yeshwantrao Chettri, Shri K. B. Chhetri, Shri Chhatra Bahadur Chowhan, Shri Bharat Singh Chunder, Dr. Pratap Chandra Dabhi, Shri Ajitsinh 41.26

†In view of Amendment No. 8, made by Rajya Sabha deleting Clause 25, 11 having been adopted, the existing Clauses 36 to 43 were re-numbered as Clauses 35 to 42 respectively, as patent errors, under direction of the Speaker.

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Damor, Shri Somjibhai Dandavate, Prof. Madhu Danwe, Shri Pundalik Hari Das, Shri S. S. Dasappa, Shri Tulsidas Dasgupta, Shri K. N. Dave, Shri Anant Dawn, Shri Raj Krishna Desai, Shri Dajiba Desai, Shri Hitendra Desai, Shri Morarji Deshmukh, Shri Nanaji Deshmukh, Shri Ram Prasad Dhandayuthapani, Shri V. Dhara, Shri Sushil Kumar Dharia, Shri Mohan Dhillon, Shri Iqbal Singh Dhurve, Shri Shyamlal Digvijoy Narain Singh, Shri Doley, Shri L. K. Durga Chand, Shri Dutt, Shri Asoke Krishna Elanchezhian, Shri V. S. Engti, Shri Biren Faleiro, Shri Eduardo Fazlur Rahman, Shri Fernandes, Shri George Gamit, Shri Chhitubhai Gandhi, Shrimati Indira Nehru Ganga Bhakt Singh, Shri Ganga Singh, Shri Ghosal, Shri Sudhir Gode, Shri Santoshrao Gogoi, Shri Tarun Gomango, Shri Giridhar Gopal, Shri K. Gore, Shrimati Mrinal Gotkhinde, Shri Annasaheb Gowda, Shri S. Nanjesha Goyal, Shri Krishna Kumar Guha, Prof. Samar

Gulshan, Shri Dhanna Singh Hande, Shri V. G.

Haren Bhumij, Shri Harikesh Bahadur, Shri Hazari, Shri Ram Sewak Heera Bhai, Shri Hukam Ram, Shri Inder Singh, Shri Jaffer Sharief, Shri C. K. Jagannathan, Shri S. Jagjivan Ram, Shri Jain, Shri Kacharulal Hemraj Jain, Shri Kalyan Jain, Shri Nirmal Chandra Jasrotia, Shri Baldev Singh Jethmalani, Shri Ram Jeyalakshmi, Shrimati V. Joshi, Dr. Murli Manohar Kachwai, Shri Hukam Chand Kadam, Shri B. P. Kaiho, Shri Kailash Prakash, Shri Kakade Shri Sambhajirao Kaldate, Dr. Bapu Kamakshaiah, Shri D. Kapoor, Shri L. L. Kar, Shri Sarat Karan Singh, Dr. Kasar, Shri Amrut Kaushik, Shri Purushottam Khan, Shri Ghulam Mohammad Khan, Shri Kunwar Mahmud Ali Khan, Shri Mahmood Hasan Kidwai, Shrimati Mohsina Khrime, Shri Rinching Khandu Kishore Lal, Shri Kodiyan, Shri P. K. Kolur, Shri Rajshekhar Kosalram, Shri K. T. Kotrashetti, Shri A. K. Krishan Kant, Shri Krishnan, Shrimati Parvathi Krishnappa, Shri M. V. Kundu, Shri Samarendra Kunhambu, Shri K.

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Constitution AGRAHAYANA 18, 1900 (SAKA) 289 (Forty\_fifth

Kureel, Shri Jwala Prasad Kureel, Shri R. L. Kushwaha, Shri Ram Naresh Lakkappa, Shri K. Lokshminarayanan, Shri M. R. Lai, Shri S. S. Lalu Prasad, Shri Laskar, Shri Nihar Limaye, Shri Madhu Machhand, Shri Raghubir Singh Mahala, Shri K. L. Mahale, Shri Hari Shankar Mahi Lal, Shri Malik, Shri Mukhtiar Singh Mallanna, Shri K. Mallikarjun, Shri Mandal, Shri B. P. Mandal, Shri Dhanik Lal Mangal Deo, Shri Mankar, Shri Laxman Rao Manohar Lal, Shri Mathur, Shri Jagdish Prasad Mavalankar, Prof. P. G. Meduri, Shri Nageswara Rao Meerza, Shri Syed Kazim Ali Mehta, Shri Prasannbhai Mhalgi, Shri R. K. Miri, Shri Govind Ram Mishra, Shri G. S. Mishra, Shri Janeshwar Mishra, Shri Shyamnandan Mohanarangam, Shri Ragavalu Mohsin, Shri F. H. Mondal, Dr. Bijoy Mritunjay Prasad, Shri Multan Singh, Chaudhary Munda, Shri Govinda Munda, Shri Karia 🔩 Murahari, Shri Godey Murmu, Father Anthony Murthy, Shri Kusuma Krishna Murthy, Shri M. V. Chandrashekhara Naidu, Shri P. Rajagopal

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Patil, Shri S. D. Patil. Shri U. S. Raghavji, Shri Rahi, Shri Ram Lal

Naik, Shri V. P. Nair, Shri B. K. Nair, Shri M. N. Govindan Nair, Shri N. Sreekantan Narendra Singh, Shri Nathu Singh, Shri Nathuni Ram, Shri Nathwani, Shri Narendra P. Nayak, Shri Laxmi Narain Nayar, Dr. Sushila Negi, Shri T. S. Onkar Singh, Shri Pajanor, Shri A. Bala Pandey, Shri Ambika Prasad Pandeya, Dr. Laxminarayan Pandit, Dr. Vasant Kumar Parmai Lal. Shri Parmar, Shri Natwarlal B. Parulekar, Shri Bapusaheb Paswan, Shri Ram Vilas Patel, Shri Ahmed M. Patel, Shri Dwarikadas Patel, Shri H. M. Patel, Km. Maniben Vallabhbhai Patel, Shri Nanubhai N. Patidar, Shri Rameshwar Patil, Shri Chandrakant Patil, Shri D. B. Patil, Shri Vijaykumar N. Patnaik, Shri Biju Periasamy, Dr. P. V. Phirangi Prasad, Shri Pipil, Shri Mohan Lal Pradhan, Shri Gananath Pradhan, Shri Pabitra Mohan Pradhani, Shri K. Qureshi, Shri Mohd. Shaft Rachaiah, Shri B.

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Amendment) Bill

Raghu Ramaiah, Shri K.

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. Rai, Shri Shiv Ram Raj Keshar Singh, Shri Raj Narain, Shri Rajan, Shri K. A. Raida. Shri Ratansinh Raju, Shri P. V. G. Ram, Shri R. D. Ram Deo Singh, Shri Ram Dhan, Shri Ram Gopal Singh, Chadhury Ram Kinkar, Shri Ram Murti, Shri Ramalingam, Shri N. Kudanthai Ramalingam, Shri P. S. Ramamurthy, Shri K. Ramapati Singh, Shri Ramdas Singh, Shri Ramji Singh, Dr. Ramjiwan Singh, Shri Ranjit Singh, Shri Rao, Shri Jagannath Rao, Shri M. S. Sanjeevi Rao, Shri M. Satyanarayan Rao, Shri P. V. Narasimha Rao, Shri Pattabhi Rama Rasheed Masood, Shri Rathawa, Shri Amarsinh V. Rathor, Dr. Bhagwan Das Ravi, Shri Vayalar Reddi, Shri G. S. Reddy, Shri K. Brahmananda Reddy, Shri K. Obul Reddy, Shri K. Vijaya Bhaskara Reddy, Shri M. Ram Gopal Rodrigues, Shri Rudolph Roy, Shri Saugata Saced Murtaza, Shri Sahoo, Shri Ainthu Sai. Shri Larang Sai, Shri Narhari Prasad Sakhdeo Seini, Shri Manohar Lal Sangma, Shri P. A. Saran, Shri Daulat Ram Sarangi, Shri R. P. Sarda, Shri S. K.

Amendment) Bill Sarkar, Shri S. K. Sarsonia, Shri Shjv Narain Satapathy, Shri Devendra Satya Deo Singh, Shri Satyanarayana, Shri Dronam Raju Sayeed, Shri P. M. Seyid Muhammad, Dr. V. A. Shah, Shri Surath Bahadur Shaiza. Shrimati Rano M. Shakya, Dr. Mahadeepak Singh Shanti Devi, Shrimati Sharma, Shri Jagannath Sharma, Shri Rajendra Kumar Sharma, Shri Yagya Datt Shastri Shri Bhanu Kumar Shastri, Shri Ram Dhari Shastri, Shri Y. P. Shejwalkar, Shri N. K. Sheo Narain, Shri Sher Singh, Prof. Sheth Shri Vinodbhai B. Shinde, Shri Annasaheb P. Shiv Sampati Ram, Shri Shrikrishna Singh, Shri Shukla, Shri Chimanbhai H. Shukla, Shri Madan Lal Sikandar Bakht, Shri Singha, Shri Sachindralal Sinha, Shri H. L. P. Sinha, Shri M. P. Sinha, Shri Purnanarayan Sinha, Shri Satyendra Narayan Somani, Shri Roop Lal Somani, Shri S. S. Stephen, Shri C. M. Subramanjam, Shri C. Sudheeran, Shri V. M. Suman, Shri Surendre Jha Sunna Sahib, Shri A. Suraj Bhan, Shri Surendra Bikram, Shri Surya Naraja Stagh, Shri Suryanarayana, Shri X.  $x \in \{x_i\}$ Swamy, Dr. Subremaniaza 

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Swatantra, Shri Jagannath Prasad Tan Singh, Shri Tej Pratap Singh, Shri Thorat, Shri Bhausaheb Tiwari, Shri Brij Bhushan Tiwari, Shri D. N. Tiwari, Shri Ramanand Tripathi, Shri Madhay Prasad Tyagi, Shri Om Prakash Ugrasen, Shri Vaghela, Shri Shankersinhji Vajpayee, Shri Atal Bihari Vakil, Shri Abdul Ahad Varma, Shri Ravindra Vasisht, Shri Dharma Vir Venkatareddy, Shri P Venkatasubbaiah, Shri P. Verma, Shri Brijlal Verma, Shri Chandradeo Prasad Verma, Shri Hargovind Verma, Shri R. L. P. Verma, Shri Raghunath Singh Verma, Shri Sukhdeo Prasad Visvanathan, Shri C. N. Yadav, Shri Hukmdeo Narain Yadav, Shri Jagdambi Prasad Yadav, Shri Narsingh Yadav, Shri Ramji Lal Yadav, Shri Sharad Yadav, Shri Vinayak Prasad Yadava, Shri Roop Nath Singh Yadvendra Dutt Shri Yuvraj, Shri . Zulfiquarullah, Shri

NOES

Basu, Shri Chitta Bhagat Ram, Shri Bhattacharya, Shri Dinen Bhattacharyya, Shri Shyamaprasanna Bosu, Shri Jyotirmoy Burande, Shri Gangadhar Appa Das, Shri R. P. Dhondge, Shri Keshavrao Goswami, Shrimati Bibha Ghosh Joarder, Shri Dinesh Kisku, Shri Jadunath Lahanu Shidava Kom, Shri Mahata, Shri C. R. Mandal, Shri Mukunda Modak, Shri Bijoy Mukherjee, Shri Samar Patnaik, Shri Sivaji Pradhan, Shri Amar Roy Rangnekar, Shrimati Ahilya P. Roy, Dr. Saradish Saha, Shri A. K. Saha, Shri Gadadhar Sen, Shri Robin

MR. SPEAKER: Subject to correction, the result\* of the Division is Ayes 352; Noes 23. The 'Ayes' have it; the 'Ayes' have it. The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

The motion was adopted.

#### **\*THE FOLLOWING MEMBERS ALSO RECORDED THEIR VOTES:**

AYES: Shrimati Renuka Devi Barkataki Shrimati Kamala Bahuguna, Shri Ramji Lal Suman, Shri Yashwant Borole, Shri Profulla Chandra Sen, Shri R. D. Gattapi, Shri Hari Vishnu Kamath, Shri A. V. P. Asaithambi. Shri B. C. Kamble, Shri Dhirendranath Basu, Shri Mohan Singh Tur, Shri S. B. Patil and Shri Ramachandra Rath.

NOES: Shri Semnath Chatteries.

# 295 Constitution DECEMBER 7, 1978 (Forty-fifth 296 Amendment) Bill Clause 44 Bhattacharya, Shri Dinen MR SPEAKER We come to

MR. SPEAKER: We come to amendment No. 4. Let the lobbies be cleared.

The lobbies are cleared,

The question is:

"That at page 13, clause 44, be deleted."(4)

The Lok Sabha divided:

Division No. 6]

[12.20 hrs.

#### AYES

Abdul Lateef, Shri Ahmed Hussain, Shri Ahsan Jafri, Shri Alhaj, Shri M. A. Hannan Alluri, Shri Sudhash Chandra Bose Amat, Shri D. Amin, Prof. R. K. Ananthan, Shri Kumari Ankineedu, Shri Maganti Arif Beg, Shri Arunachalam, alias Alladi Aruna Shri V. Asokaraj, Shri A. Bahuguna, Shr: H. N. Bahuguna, Shrimati Kamala Bairagi, Shri Jena Sal, Shri Pradyumna Balak Ram, Shri Balakrishniah, Shri T. Barakataki, Shrimati Renuka Devi Barnala, Shri Surjit Singh Barua, Shri Bedabrata Basu, Shri Chitta Basu, Shri Dhirendranath Berwa, Shri Ram Kanwar Bhadoria, Shri Arjun Singh Bhagat Ram, Shri Bhakta, Shri Manoranjan Bhanwar, Shri Bhagirath Bharat Bhushan, Shri

Bhuvarahan, Shri G. Birendra Prasad, Shri Boddepalli, Shri Rajagopala Rao Bonde, Shri Nanasahib Borole, Shri Yashwant Bosu, Shri Jyotirmoy Brahm Perkash, Chaudhury Brij Raj Singh, Shri Burande, Shri Gangadhar Appa Chakravarty, Prof. Dilip Chand Ram. Shri Chandan Singh, Shri Chandra Shekhar, Shri Chandra Shekhar Singh, Shri Chandra Pal Singh, Shri Chandrappan, Shri C. K. Chandravati, Shrimati Charan Narzary, Shri Charan Singh, Shri Chatterjee, Shri Somnath Chaturbhuj, Shri Chaturvedi, Shri Shambhu Nath Chaudhary, Shri Motibhai R. Chaudhry, Shri Ishwar Chaudhury, Shri Rudra Sen Chauhan, Shri Bega Ram Chauhan, Shri Nawab Singh Chavan, Shri Yeshwantrao Chettri, Shri K. B. Chhetri, Shri Chhatra Bahadur Chowhan. Shri Bharat Singh Chunder. Dr. Pratap Chandra Dabhi, Shri Ajitsinh Damor, Shri Somjibhai Dandavate, Prof. Madhu Danwe, Shri Pundalik Hari Das, Shri S. S. Das, Shri R. P. Dasappa, Shri Tulsidas Dasgupta, Shri K. N. Dave, Shri Anant 2,2, . . Dawn, Shri Raj Krishna

Desai, Shri Dajiba Desai, Shri Hittendra Desai, Shri Morarji Deshmukh, Shri Nanaji Deshmukh, Shri Ram Prasad Dhandayuthapani, Shri V. Dhara, Shri Sushil Kumar Dharia, Shri Mohan Dhillon, Shri Iqbal Singh Dhondge, Shri Keshavrao Dhurve, Shri Shyamlal Digvijoy Narain Singh, Shri Doley, Shri L. K. Durga Chand, Shri Dutt, Shri Ashoke Krishna Elenchezhian, Shri V. S. Engti, Shri Biren Faleiro, Shri Eduardo Fazlur Rahman, Shri Fernandes, Shri George Gamit, Shri Chhitubhai Gandhi, Shrimati Indira Nehru Ganga Bhakt Singh, Shri Ganga Singh, Shri Gattani, Shri R. D. Ghosal, Shri Sudhir Gode, Shri Santoshrao Gogoi, Shri Tarun Gomango, Shri Giridhar Gopal, Shri K. Gore, Shrimati Mrinal · Gulshan, Shri Dhanna Singh Kotkhinde, Shri Annasaheb Gowda, Shri S. Nanjesha ' Goyal. Shri Krishna Kumar Guha, Prof. Samar Gulshan, Shri Dhanna Singh Hande, Shri V. G. Haren Bhumij, Shri Harikesh Bahadur, Shri Hazari, Shri Ram Sewak Heera Bhai, Shri Hukam Ram, Snri Inder Singh, Shri

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Jaffer Sharief, Shri C. K. Jagannathan, Shri S. Jagjivan Ram, Shri Jain, Shri Kacharulal Hemraj Jain, Shri Kalyan Jain, Shri Nirmal Chandra Jasrotia, Shri Baldev Singh Jethmalani, Shri Ram Jeyalakshmi, Shrimati V. Joarder, Shri Dinesh Joshi, Dr. Murli Manohar Kachwai, Shri Hukam Chand Kadam, Shri B. P. Kaiho, Shri Kailash Prakash, Shui Kakade, Shri Sambhajirao Kaldate, Dr. Bapu Kamakshaiah, Shri D. Kamath, Shri Hari Vishnu Kamble, Shri B. C. Kapoor, Shri L. L. Kar, Shri Sarat Karan Singh, Dr. Kasar, Shri Amrut Kaushik, Shri Purushettam Khan, Shri Ghulam Mohammad Khan, Shri Kanwar Mahmud Ali Khan, Shri Mahmood Hasan Khrime, Shri Rinching Khandu Kishore Lal, Shri Kisku, Shri Jadunath Kodiyan, Shri P. K. Kolur, Shri Rajshekhar Kosalram, Shri K. T. Kotrashetti, Shri A. K. Krishan Kant, Shri Krishnan, Shrimati Parvathi Krishnappa, Shri M. V. Kundu, Shri Samarendra Kunhambu, Shri K. Kureel, Shri Jwala Prasad Kureel, Shri R. L. Kushwaha, Shri Ran, Naresh Lahanu Shidava Kom, Shri

DECEMBER 7, 1978

(Forty-fifth

Lakkappa, Shri K. Lakshminarayanan, Shri M. R. Lal, Shri S. S. Lalu Prasad, Shri Laskar, Shri Nihar Limaye, Shri Madhu Machhand, Shri Raghubir Singh Mahala, Shri K. L. Mahale, Shri Hari Shankar Mahata, Shri C. R. Mahi Lal, Shri Malik, Shri Mukhtiar Singh Mallanna, Shri K. Mallikarjun, Shri Mandal, Shri B. P. Mandal, Shri Dhanik Lal Mandal. Shri Mukunda Mangal Deo. Shri Mankar, Shri Laxman Rao Manohar Lal, Shri Mathur, Shri Jagdish Prasad Mavalankar, Prof. P. G. Meduri, Shri Nageswara Rao Meerza, Shri Syed Kazim Ali Mhalgi, Shri R. K. Miri, Shri Govind Ram Mishra, Shri G. S. Mishra, Shri Janeshwar Mishra, Shri Shyamnandan Modak, Shri Bijoy Mohanarangam, Shri Ragavalu Mohsin, Shri F. H. Mondal, Dr. Bijoy Mritunjay Prasad, Shri Mukherjee, Shri Samar Multan Singh, Chaudhary Munda, Shri Govinda Munda, Shri Karia Murahari, Shri Godey Murmu, Father Anthony Murthy, Shri Kusuma Krishna Murthy, Shri M. V. Chandrashekhara Naidu, Shri P. Rajagopal Naik, Shri V. P.

300 Amendment) Bill Nair. Shri B. K. Nair, Shri M. N. Govindan Nair, Shri N. Sreekantan Narendra Singh, Shri Nathu Singh, Shri Nathuni Ram, Shri Nathwani, Shri Narendra P. Nayak, Shri Laxmi Narain Nayar, Dr. Sushila Negi, Shri T. S. Onkar Singh, Shri Pajanor, Shri A. Bala Pandey, Shri Ambika Prasad Pandeya, Dr. Laxminarayan Pandit, Dr. Vasant Kumar Parmai Lal, Shri Parmar, Shri Natwarlal B. Parulekar, Shri Bapusaheb Paswan, Shri Ram Vilas Patel, Shri Ahmed M. Patel, Shri Dwarikadas Patel, Shri H. M. Patel, Km. Maniben Vallabhbhai Patel, Shri Nanubhai N. Patidar. Shri Rameshwar Patil. Shri Chandrakant Patil, Shri D. B. Patil, Shri S. B. Patil. Shri S. D. Patil, Shri U. S. Patil, Shri Vijaykumar N. Patnaik, Shri Biju Patnaik, Shri Sivati Periasamy, Dr. F. V. Phirangi Prasad, Shri Pipil, Shri Mohan Lal Pradhan, Shri Amar Roy Pradhan, Shri Gananath Pradhan, Shri Pabitra Mohan Pradhani, Shri K. Qureshi, Shri Mohd, Shafi Rachaiah, Shri B. Raghavji, Shri Raghu Ramalah, Shri K

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(Farty-fifth

Rahi, Shri Ram Lal Rai, Shri Shiv Ram Raj Keshar Singh, Shri Raj Narain, Shri Rajan, Shri K. A. Raju, Shri P. V. G. Ram, Shri R. D. Ram Dhan, Shri Ram Gopal Singh, Chaudhury Ram Kinkar, Shri Ram Murti, Shri Ramalingam, Shri N. Kudanthai Ramalingam, Shri P. S. Ramamurthy, Shri K. Ramapati Singh, Shri Ramdas Singh, Shri Ramji Singh, Dr. Ramjiwan Singh, Shri Rangnekar, Shrimati Ahilya P. Ranjit Singh, Shri Rao, Shri Jagannath Rao, Shri M. S. Sanjeevi Rao, Shri M. Satyanarayan Rao, Shri P. V. Narasimha Rao, Shri Pattabhi Rama Rasheed Masood, Shri Rathawa, Shri Amarsinh V. Rathor, Dr. Bhagwan Das Ravi, Shri Vavalar Reddi, Shri G. S. Reddy, Shri K. Brahmananda Reddy, Shri K. Obul Reddy, Shri K. Vijaya Bhaskara Reddy, Shri M. Ram Gopal Rodrigues, Shri Rudolph Roy, Dr. Saradish Saeed Murtaza, Shri Saha, Shri A. K. Saha, Shri Gadadhar Sahoo, Shri Ainthu Sai, Shrj Larang Sai, Shri Narha-i Prasad Sukhdeo

Saini, Shri Manohar Lal Sangma, Shri P. A. Saran, Shri Daulat Rana Sarangi, Shri R. P. Sarda, Shri S. K. Sarkar, Shri S. K. Sarsonia, Shri Shiv Narain Satapathy, Shri Devendra Satya Deo Singh, Shri Satyanarayana, Shri Dronam Raju Sayeed, Shri P. M. Sen, Shri Prafulla Chandra Sen, Shri Robin Seyid Muhammad, Dr. V. A. Shah, Shri Surath Bahadur Shaiza, Shrimati Rano M. Shakya, Dr. Mahadeepak Singh Shanti Devi, Shrimati Sharma, Shri Jagannath Sharma, Shri Rajendra Kumar Sharma, Shri Yagya Datt Shastri, Shri Bhanu Kumar Shastri, Shri Ram Dhari Shastri, Shri Y. P. Shejwalkar, Shri N. K. Sheo Narain, Shri Sher Singh, Prof. Sheth, Shri Vinodbhai B. Shinde, Shri Annasaheb P. Shiv Sampati Ram, Shri Shrikrishna Singh, Shri Shukla, Shri Madan Lal Sikandar Bakht, Shri Singha, Shri Schindralal Sinha, Shri H. L. P. Sinha, Shri M. P. Sinha, Shri Purnanarayan Sinha, Shri Satyendra Narayan Somani, Shri Roop Lal Somani, Shri S. S. Stephen, Shri C. M. Subramaniam, Shri C.

Suman, Shri Ramji Lal Saman, Shri Surendra Jha Sunna Sahib, Shri A. Suraj Bhan, Shri Surendra Bikram, Shri Surya Narain Singh, Shri Suryanarayana, Shri K. Swamy, Dr. Subramaniam Swatantra, Shri Jagannath Prasad Tan Singh, Shri Tej Pratap Singh, Shri Thorat, Shri Bhausaheb Tiwari, Shri Brij Bhushan Tiwari, Shri D. N. Tiwari, Shri Ramanand Tripathi, Shri Madhav Prasad Tur, Shri Mohan Singh Tyagi, Shri Om Prakash Ugrasen, Shrj Vaghela, Shri Shankersinhiji Vajpayee, Shri Atal Bihari Vakil, Shri Abdul Ahad Varma, Shri Ravindra Vasisht, Shri Dharma Vir Venkatareddy, Shri P. Venkatasubbaiah, Shri P. Yerma, Shri Brijlal Verma, Shri Chandradeo Prasad Verma, Shri Hargovind Verma Shri R. L. P. Verma, Shri Raghunath Singh Verma, Shri Sukhdeo Prasad Visvanathan, Shri C. N. Yadav, Shri Hukmdeo Narain Yaday, Shri Jagdambi Prasad Yadav, Shri Narsingh Yadav, Shri Ramji Lal Yaday, Shri Sharad Yaday, Shri Vinayak Presad Yadava, Shri Roop Nath Singh

\*The following Members also recorded nbhai Mehta, Shri Ram Deo Singh, Shri dheeran, Shri A. R. Badri Narayan, Ramachandra Rath.

Yedvendra Dutt Shri Yuvraj, Shri Zulfiquarullah, Shri

#### NOES

(Forty-fifth

#### MI

MR. SPEAKER: Subject to correction, the result\* of the division is: Ayes 376; Noes nil.

The 'Ayes' have it; the 'Ayes' have it. The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

The motion was adopted

#### Clause 45

MR. SPEAKER: Now I shall put amendment no. 5 to the vote of the House. The question is:

"That at pages 13 and 14, clause 45, be deleted."(5)

The Lok Sabha divided:

Division No. 7]

{12.22 hrs.

# AYES

Abdul Lateef, Shri Ahmed, Shri Halimuddin Ahmed Hussain, Shri Ahsan Jafri, Shri Alhaj, Shri M. A. Hannan Alluri, Shri Subhash Chandra Bose Amat, Shri D. Amin, Prof. R. K. Ananthan, Shri Kumari Ankineedu, Shri Maganti

their votes for AYES: Shri Prasan-Halimuddin Ahmed, Shri V. M. Su-Shrimati Mohsina Kidwai, and Shri

Amendment) Bill

### Arif Beg, Chri

Badri Narayan, Shri A. R. Bagri, Shri Mani Ram Bahuguna, Shri H. N. Bahuguna, Shrimati Kamala Bairagi, Shri Jena Bal, Shri Pradyumna Balak Ram, Shri Balakrishniah, Shri T. Barakataki, Shrimati Renuka Devi Barnala, Shri Surjit Singh Barua, Shri Bedabrata Basu, Shri Dhirendranath Berwa, Shri Ram Kanwar Bhadoria, Shri Arjun Singh Bhakta, Shri Manoranjan Bhanwar, Shri Bhagirath Bharat Bhushan, Shri Bhuvarahan, Shri G. Birendra Prasad, Shri Boddepalli, Shri Rajagopala Rao Bonde, Shri Nanasahib Borole, Shri Yashwant Brahm Perkash, Chaudhury Brij Raj Singh, Shri Chakravarty, Prof. Dilip Chand Ram, Shri Chandan Singh, Shri Chandra Shekhar, Shri Chandra Shekhar Singh, Shri Chandra Pal Singh, Shri Chandravati, Shrimati Charan Narzary, Shri Charan Singh, Shri Chaturbhuj, Shri Chaturvedi, Shri Shambhu Nath Chaudhary, Shri Motibhai R. Chaudhry, Shri Ishwar Chaudhury, Shri Rudra Sen Chauhan, Shri Bega Ram Chauhan, Shri Nawab Singh Chavan, Shri Yeshwantrao Chettri, Shri K. B.

Chhetri, Shri Chhatra Bahadur Chowhan, Shri Bharat Singh Chunder, Dr. Pratap Chandra Dabhi, Shri Ajitsinh Damor, Shri Somjibhai Dandavate, Prof. Madhu Danwe, Shri Pundalik Hari Das, Shri S. S. Dasappa, Shri Tulsidas Dasgupta, Shri K. N. Dave, Shri Anant Dawn, Shri Raj Krishna Desai, Shri Dajiba Desai, Shri Hitendra Desai, Shri Morarji Deshmukh, Shri Nanaji Deshmukh, Shri Ram Prasad Dhandayuthapani, Shri V. Dhara, Shri Sushil Kumar Dharia, Shri Mohan Dhillon, Shri Iqbal Singh Dhurve, Shri Shyamlal Digvijoy Narain Singh Shri Doley, Shri L. K. Durga Chand, Shri Dutt. Shri Asoke Krishna Engti, Shri Biren Faleiro, Shri Eduardo Fazlur Rahman, Shri Fernandes, Shri George Gamit, Shri Chhitubhai Ganga Bhakt Singh, Shri Gandhi, Shrimati Indira Nehru Ganga Singh, Shri Gattani, Shri R. D. Ghosal, Shri Sudhir Gode, Shri Santoshrao Gogoi, Shri Tarun Gomango, Shri Giridhar Gopal, Shri K. Gore, Shrimati Mrinal Gotkhinde, Shri Annasaheb Gowda, Shri S. Nanjesha

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Kureel, Shri R. L. Goyal, Shri Krishna Kumar Guha, Prof. Samar Gulshan, Shri Dhanna Singh Hande, Shri V. G. Haren Bhumij, Shri Harikesh Bahadur, Shri Hazari, Shri Ram Sewak Heera Bhai. Shri Hukam Ram, Shri Inder Singh, Shri Jaffer Sharief, Shu C. K. Jagjivan Ram, Shri Jain, Shri Kacharulal Hemraj Jain, Shri Kalyan Jain, Shri Nirmal Chandra Jasrotia, Shri Baldev Singh Jethmalani, Shri Ram Jeyalakshmi, Shrimati V. Joshi, Dr. Murli Manohar Kachwai, Shri Hukam Chand Kadam, Shri B. P. Kaiho, Shri Kailash Prakash, Shri Kakade, Shri Sambhajirao Kaldate, Dr. Bapu Kamakshaiah, Shri D. Damath, Shri Hari Vishnu Kamble, Shri B. C. Kapoor, Shri L. L. Kar, Shri Sarat Karan Singh, Dr. Kasar, Shri Amrut Kaushik, Shri Purushottam Khan, Shri Ghulam Mohammad Khan, Shri Kanwar Mahmud Ali Khan Shri Mahmood Hasan Kidwai, Shrimati Mohsina Khrime, Shri Rinching Khandu Kishore Lal, Shri Kolur, Shri Rajshekhar Kosalram, Shri K. T. Kotrashetti, Shri A. K. Krishan Kant, Shri

Amendment) Bill Krishnappa, Shri M. V. 🦉 🗤 Kundu, Shri Samarendra Kunhambu, Shri K. Kureel, Shri Jwala Prasad Kureel, Shri R, L, Kushwaha, Shri Ram Naresh Lakkappa, Shri K. Lakshminaraynan, Shri M. R. Lal, Shri S. S. Lalu Prasad, Shri Laskar. Shri Nihar Limaye, Shri Madhu Machhand, Shri Raghubir Singh Mahala, Shri K. L. Mahale, Shri Hari Shankar Mahi Lal, Shri Malik, Shri Mukhtiar Singh Mallanna, Shri K. Mallikarjun, Shri Mandal, Shri B. P. Mandal, Shri Dhanik Lal Mangal Deo, Shri Mankar, Shri Laxman Rao Manohar Lal. Shri Mathur, Shri Jagdish Prasad Mavalankar, Prof. P. G. Meduri, Shri Nageswara Rao Meerza, Shri Syed Kazim Ali Mehta, Shri Prasannbhai Mhalgi, Shri R. K. Miri, Shri Govind Ram Mishra, Shri G. S. Mishra, Shri Janeshwar Mishra, Shri Shyamnandan Mohsin, Shri F. H. Mondal, Dr. Bijoy Mritunjay Prasad, Shri Multan Singh, Chaudhary Munda, Shri Govinda Munda, Shri Karia Murahari, Shri Godey Murmu, Father Anthony Murthy, Shri Kusuma Krishna

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Murthy, Shri M. V. Chandrashekhara Naidu, Shri P. Rajagopal Naik, Shri V. P. Nair. Shri B. K. Narendra Singh, Shri Nathu Singh, Shri Nathuni Ram, Shri Nathwani, Shri Narendra P. Navak, Shri Laxmi Narain Nayar, Dr. Sushila Negi. Shri T. S. Onkar Singh, Shri Pandey, Shri Ambika Prasad Pandeya, Dr. Laxminarayan Pandit, Dr. Vasant Kumar Parmai Lal, Shri Parmar, Shri Natwarlal B. Parulekar, Shri Bapusaheb Paswan, Shri Ram Vilas Patel, Shri Ahmed M. Patel, Shri Dwarikadas Patel, Shri H. M. Patel, Km. Maniben Vallabhabhai Patel, Shri Nanubhai N. Patidar, Shri Rameshwar Patil, Shri Chandrakant Patil. Shri D. B. Patil, Shri S. B. Patil, Shri S. D. Patil, Shri U. S Patil, Shri Vijaykumar N. Patnaik, Shri Biju Phirangi Prasad, Shri Pipil, Shri Mohan Lai Pradhan. Shri Gananath Pradhan, Shri Pabitra Mohan Pradhani, Shri K. Qureshi, Shri Mohd, Shafi Rachaiah, Shri B. Raghavji, Shri Raghu Ramaiah, Shri K. Rahi, Shri Ram Lai Rai, Shri Shiv Ram

Raj Keshar Singh, Shri Raj Narain, Shri Raju, Shri P. V. G. Ram, Shri R, D Ram Deo Singh, Shri Ram Dhan, Shri Ram Gopal Singh, Chaudhury. Ram Kinkar, Shri Ram Murti, Shri Ramalingam, Shri N. Kudanthai: Ramamurthy, Shri K. Ramapati Singh, Shri Ramdas Singh, Shri Ramji Singh, Dr. Ramjiwan Singh, Shri Ranjit Singh, Shri Rao, Shri Jagannath Rao, Shri M. S. Sanjeevi Rao, Shri M. Satyanarayan Rao, Shri P. V. Narasimha Rao, Shri Pattabhi Rama Rasheed Masood, Shri Rath, Shri Ramachandra Rathawa, Shri Amarsinh V. Rathor, Dr. Bhagwan Dass Ravi, Shri Vayalar Reddi, Shri G. S. Reddy, Shri K. Brahmananda Reddy, Shri K. Obul Reddy, Shri K. Vijaya Bhaskara Reddy, Siri M. Ram Gopal Rodrigues, Shri Rudolph Roy, Shri Saugata Saeed Murtaza, Shri Sahoo Shri Ainthu Sai, Shri Larang Sai, Shri Narhari Prasad Sukhdeo. Saini, Shri Manohar Lal Sangma, Shri P. A. Saran, Shri Daulat Ram Sarangi, Shri R. P. Sarda, Shri S. K. Sarkar, Shri S. K.

Satapathy, Shri Devendra Satya Deo Singh, Shri Sayeed, Shri P. M. Sen, Shri Prafulia Chandra Seyid Muhammad, Dr. V. A. Shah, Shri Surath Bahadur Shaiza, Shrimati Rano M. Shakya, Dr. Mahadeepak Singh Shanti Devi, Shrimati Sharma, Shri Jagannath Sharma, Shri Rajendra Kumar Sharma, Shri Yagya Datt Shastri, Shri Bhanu Kumar Shastri, Shri Ram Dhari Shastri, Shri Y. P. Shejwalkar, Shri N. K. Sheo Narain, Shri Sher Singh, Prof. Sheth, Shri Vinodbhai B. Shinde, Shri Annasaheb P. Shrikrishna Singh, Shri Shukla, Shri Chimanbhai H. (Rajkot) Shukla, Shri Madan Lal Sikandar Bakht, Shri Singha, Shri Sachindralal Sinha, Shri H. L. P. Sinha Shri M P. Sinha, Shri Purnanarayan Sinha, Shri Satyendra Naryan Somani, Shri Roop Lal Somani, Shri S. S. Stephen, Shri C. M. Subramaniam, Shri C. Sudheeran, Shri V. M. Suman, Shri Ramii Lal Saman, Shri Surendra Jha Sunna Sahib, Shri A. Suraj Bhan, Shri Surendra Bikram, Shri Surya Narain Singh, Shri Suryanarayana, Shri K. Swamy, Dr. Subramaniam Swatantra, Shri Jagannath Prasad 'Tan Singh, Shri

(Forty-fifth Amendment) Bill

Tej Pratap Singh, Shri Thorat, Shri Bhausaheb Tiwari, Shri Brij Bhushan Tiwari, Shri D. N. Tiwari, Shri Ramanand Tripathi, Shri Madhav Prasad Tur, Shri Mohan Singh Tyagi, Shri Om Prakash Ugrasen, Shri Vaghela, Shri Shankersinhji Vajpayee, Shri Atal Bihari Varma Shri Ravindra Vasisht. Shri Dharma Vir Venkatareddy, Shri P. Venkatasubbaiah, Shri P. Verma, Shri Brijlal Verma, Shri Chandradeo Prasad Verma, Shri Hargovind Verma Shri R. L P. Verma, Shri Raghunath Singh Verma, Shri Sukhdeo Prasad Yadav. Shri Hukmdeo Narain Yadav, Shri Jagdambi Prasad Yaday, Shri Narsingh Yadav, Shri Ramji Lal Yadav, Shri Sharad Yadav, Shri Vinayak Presad Yadvendra Dutt Shri Yuvraj, Shri Zulfiquarullah, Shri

### NOES

Arunachalam alias Aladi Aruna, Shri V. Asokaraj, Shri A. Banatwalla, Shri G. M. Basu, Shri Chitta Bhagat Ram, Shri Bhattacharya, Shri Dinen Bhattacharyya, Shri Shyamaprasanna Bosu, Shri Jyotirmoy Burande, Shri Gangadhar Appa Chandrappan, Shri C. K.

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Chatterjee, Shri Somnath Das, Shri R. P. Dhondge, Shri Keshavrao Elanchezhian, Shri V. S. Goswami, Shrimati Bibha Ghosh Jagannathan, Shri S. Joarder, Shri Dinesh Kisku, Shri Jadunath Kodiyan, Shri P. K. Krishnan, Shrimati Parvathi Lahanu Shidava Kom, Shri Mahata, Shri C. R. Mandal, Shri Mukunda Modak, Shri Bijoy Mohanarayan, Shri Ragavelu Mukherjee, Shri Samar Nair, Shri M. N. Govindan Nair, Shri N. Sreekantan Pajanor, Shri A. Bala Patnaik, Shri Sivaji Periasamy, Dr. P. V. Pradhan, Shri Amar Roy Rajan, Shri K. A. Ramalingam, Shri P. S. Rangnekar, Shrimati Ahilya P. Roy, Dr. Saradish Saha, Shri A. K. Saha, Shri Gadadhar Sen, Shri Robin Vakil, Shri Abdul Ahad Visvanathan, Shri C. N.

MR. SPEAKER: Subject to correction, the result<sup>\*</sup> of the division is: Ayes 342; Noes 41. The 'Ayes' have it; the Ayes' have it.

#### 6, 1900 (SAKA) (Forty-fifth 314 Amendment) Bill

The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting.

The motion was adopted

#### \*\*Clause 47

MR. SPEAKER: The Lobbies have been cleared. Now I shall put Amendment No. 6 to the vote of the House.

The question is:

"That at page 14, clause 47, be deleted" (6)

The Lok Sabha divided.

Division No. 8]

#### [12,29 hrs.

## AYES

Abdul Lateef, Shri Ahmed, Shri Halimuddin Ahmed Hussain, Shri Ahsan Jafri, Shri Ahuja, Shri Subhash Alhaj, Shri M. A. Hannan Allurl, Shri Subhash Chandra Bose Amat, Shri D. Amin, Prof. R. K. Ankineedu, Shri Maganti Arif Beg, Shri Badri Narayan, Shri A. R. Bagri, Shri Mani Ram Bahuguna, Shri H. N. Bahuguna, Shrimati Kamala

\*The following Members also record ed their votes for AYES: Shri Shiv Sampati Ram, Shri Dronam Raju Satyanarayana, Shri Shiv Narain Sarsonia and Shri Roop Nath Singh Yadava.

\*\*In view of Amendments Nos. 4, 5 and 6 made by Rajya Sabha deleting. Clauses 44, 45 and 47, respectively having been adopted, the existing. Clauses 46, 48 and 49 were re-numbered as Clauses 43, 44 and 45 respectively, as patent errors, under direction of the Speaker.

Bairagi, Shri Jena Bal, Shri Pradyumna Balak Ram, Shri Belakrishniah, Shri T. Barnala, Shri Surjit Singh Barua, Shri Bedabrata Berwa, Shri Ram Kanwar Bhadoria, Shri Arjun Singh Bhakta, Shri Manoranjan Bhanwar, Shri Bhagirath Bhuvarahan, Shri G. Birendra Prasad, Shri Boddepalli, Shri Rajagopala Rao Bonde, Shri Nanasahib Borole, Shri Yashwant Brahm Perkash, Chaudhury Brij Raj Singh, Shri Chakravarty, Prof. Dilip Chand Ram, Shri Chandan Jingh, Shri Chandra Shekhar Singh, Shri Chandra Pal Singh, Shri Chandravati, Shrimati Charan Narzary, Shri Charan Singh, Shri Chaturbhuj, Shri Chaturvedi, Shri Shambhu Nath Chaudhary, Shri Motibhai R. Chaudhry, Shri Ishwar Chaudhury, Shri Rudra Sen Chauhan, Shri Bega Ram Chauhan, Shri Nawab Singh Chavan, Shri Yeshwantrao Chettri, Shri K. B. Chhetri, Shri Chhatra Bahadur Chowhan, Shri Bharat Singh Chunder, Dr. Pratap Chandra Dabhi, Shri Ajitsinh Damor, Shri Somjibhai Dandavate, Prof. Madhu Denwe, Shri Pundalik Hari Das, Shri S. S. Dasappa, Shri Tulsidas Dasgupta, Shri K. N.

Amendment) Bill Dave, Shri Anant Dawn, Shri Raj Krishna Desai, Shri Dajiba Desai, Shri Hitendra Desai, Shri Morarji Deshmukh, Shri Nanajı Deshmukh, Shri Ram Prasad Dhandayuthapani, Shri V. Dhara, Shri Sushil Kumar Dharia, Shri Mohan Dhillon, Shri Iqbal Singh Dhurve, Shri Shyamlal Digvijoy Narain Singb, Shri Doley, Shri L. K. Durga Chand, Shri Dutt, Shri Asoke Krishna Engti, Shri Biren Faleiro, Shri Eduardo Fazlur Rahman, Shri Fernandes, Shri George Gamit, Shri Chhitubhai Gandhi, Shrimati Indira Nehru Ganga Bhakt Singh, Shri Ganga Singh, Shri Gattani, Shri R. D. Gawai, Shri D. G. George, Shri A. C. Gode, Shri Santoshrao Gomango, Shri Giridhar Gopal, Shri K. Gore, Shrimati Mrinal Gotkhinde, Shri Annasaheb Gowda, Shri S. Nanjesha Goyal, Shri Krishna Kumar Guba, Prof. Samar Gulshan, Shri Dhenne Singh Hande, Shri V. G. Heren Bhumij, Shri Harikesh Bahadur, Shri Hazari, Shri Ram Sewak Reera Bhai, Shri Hukam Ram, Shri Inder Singh, Shri Jaffer Sharief, Shri C. K.

(Forty-fifth

Constitution

Jagjivan Ram, Shri Jain, Shri Kacharulal Hemraj Jain, Shri Kalyan Jain, Shri Nirmai Chandra Jasrotia, Shri Baldev Singh Jethmalani, Shri Rain Jeyalakshmi, Shrimati V. Joshi, Dr. Murli Manohar Kachwai, Shri Hukam Chand Kadam, Shri B. P. Kaiho, Shri Kailash Prakash, Shri Kakade, Shri Sambhajirao Kaldate, Dr. Bapu Kamakshaiah, Shri D. Kamath, Shri Hari Vishnu Kapoor, Shri L. L. Kar, Shri Sarat Karan Singh, Dr. Kasar, Shri Amrut Kaushik, Shri Purushottam Khan, Shri Ghulam Mohammad Khan, Shri Kanwar Mahmud Ali Khan, Shri Mahmood Hasan Kidwai, Shrimati Mohsina Khrime, Shri Rinching Khandu Kishore Lal, Shri Kolur, Shri Rajshekhar Kosalram, Shri K. T. Kotrashetti, Shri A. K. Krishan Kant, Shri Krishnappa, Shri M. V. Kundu, Shri Samarendra Kunhambu, Shri K. Kureel, Shri Jwala Prasad Kureel, Shri R. L. Kushwaha, Shri Ram Naresh Lakkappa, Shri K. Lakshminarayanan, Shri M. R. Lal, Shri S. S. Lalu Prasad, Shri

Laskar, Shri Nihar Machhand, Shri Raghubir Singh Mahala, Shri K. L. Mahale, Shri Hari Shankar \*\*Mahata, Shri C. R. Mahi Lal. Shri Malik, Shri Mukhtiar Singh Mallanna, Shri K. Mallikarjun, Shri Mandal, Shri B. P. Mandal, Shri Dhanik Lal Mangal Deo, Shri Mankar, Shri Laxman Rao Manohar Lai, Shri Mathur, Shri Jagdish Prasad Mavalankar, Prof. P. G. Meduri, Shri Nageswara Rao Meerza, Shri Syed Kazim Ali Mehta, Shri Prasannbhai Mhalgi, Shri R. K. Miri, Shri Govind Ram Mishra, Shri G. S. Mishra, Shri Janeshwar Mishra, Shri Shyamnandan Mohsin, Shri F. H. Mondal, Dr. Bijoy Mritunjay Prasad, Shri Multan Singh, Chaudhary Munda, Shri Govinda Munda, Shri Karia Murahari, Shri Godey Murmu, Father Anthony Murthy, Shri Kusuma Krishna Murthy, Shri M. V. Chandrashekhara Naidu, Shri P. Rajagopal Naik, Shri V. P. Nair, Shri B. K. Narendra Singh, Shri Nathu Singh, Shri Nathuni Ram, Shri Nathwani, Shri Narendra P.

\*\*Wrongly yoted for 'AYES'

31.8

(Forty-fifth

Amendment) Bill

**DECEMBER 7, 1978** 

Nayak, Shri Laxmi Narain Navar, Dr. Sushila Negi, Shri T. S. Onkar Singh, Shri Pandey, Shri Ambika Prasad Pandeya, Dr. Laxminarayan Pandit, Dr. Vasant Kumar Paraste, Shri Dalpat Singh Parmar, Shri Natwarlal B. Parulekar, Shri Bapusaheb Parvati Devi, Shrimati Paswan, Shri Ram Vilas Patel, Shri Ahmed M. Patel, Shri Dwarikadas Patel, Shri H. M. Patel Km. Maniben Vallabhbhai Patel, Shri Meetha Lal Patel, Shri Nanubhai N. Patidar. Shri Rameshwar Patil, Shri Chandrakant Patil, Shri S. B. Patil, Shri S. D. Patil, Shri U. S Patil, Shri Vijaykumar N. Patnaik, Shri Biju Phirangi Prasad, Shri Pipil, Shri Mohan Lal Predhan, Shri Gananath Pradhan, Shri Pabitra Mohan Pradhani, Shri K. Qureshi, Shri Mohd. Shafi Rachaiah, Shri B. Raghavji, Shri Raghu Ramaiah, Shri K. Rahi, Shri Ram Lal Rai, Shri Shiv Ram Raj Keshar Singh, Shri Raj Narain, Shri Raju. Shri P. V. G. Ram, Shri R. D. Ram Deo Singh, Shri Ram Dhan, Shri Ram Gopal Singh, Chaudhury Ram Kinkar, Shri

(Fortu-fifth Amendment) Bill Ram Murti, Shri Ramalingam, Shri N. Kudanthai Ramamurthy, Shri K. Ramapati Singh, Shri Ramdas Singh, Shri Ramji Singh, Dr. Ramjiwan Singh, Shri Ranjit Singh, Shri Rao. Shri Jagannath Rao, Shri M. S. Sanjeevi Rao, Shri M. Satyanarayan Rao, Shri P. V. Narasimha Rao, Shri Pattabhi Rama Rasheed Masood, Shri Rath, Shri Ramachandra Rathawa, Shri Amarsinh V. Rathor, Dr. Bhagwan Das Ravi, Shri Vayalar Reddi, Shri G. S. Reddy, Shri K. Brahmananda Reddy, Shri K. Vijaya Bhaskara Reddy, Shri M. Ram Gopal Rodrigues, Shri Rudolph Roy, Shri Saugata Saced Murtaza, Shri Sahoo, Shri Ainthu Sai, Shri Larang Sai, Shri Narhari Prasad Sukhdeo Saini, Shri Manohar Lal Sangma, Shri P. A. Saran, Shri Daulat Ram Sarangi, Shri R. P. Sarda, Shri S. K. Sarkar, Shri S. K. Sarsonia, Shri Shiv Narain Satapathy, Shri Devendra Satya Deo Singh, Shri Satyanarayana, Shri Dronam Raju Sayeed, Shri P. M. Sen, Shri Prafulla Chandra Sevid Muhammad, Dr. V. A. Shah, Shri Surath Bahadur Shaiza, Shrimati Rano M. Shakya, Dr. Mahadeepak Singh

Shanti Devi, Shrimati Sharma, Shri Jagannath Sharma, Shri Rajendra Kumar Sharma, Shri Yagya Datt Shastri, Shri Bhanu Kumar Shastri, Shri Ram Dhari Shastii, Shri Y. P. Shejwalkar, Shri N K. Sheo Narain, Shri Sher Singh, Prof. Sheth Shri Vinodbhai B. Shinde, Shri Annasaheb P. Shiv Sampati Ram, Shri Shrikrishna Singh, Shri Shukla, Shri Chimanbhai H. Shukia, Shri Madan Lal Sikandar Bakht, Shri Singha, Shri Schindralal Sinha, Shri H. L. P. Sinha, Shri M. P. Sinha, Shri Purnanarayan Sinha, Shri Satyendra Narayan Somani, Shri Roop Lal Somani, Shri S. S. Stephen, Shri C. M. Subramaniam, Shri C. Sudheeran, Shri V. M. Suman, Shri Ramji Lal Suman, Shri Surendra Jha Sunna Sahib, Shri A. Suraj Bhan, Shri Surendra Bikram, Shri Surya Narain Singh, Shri Suryanarayana, Shri K. Swaminathan, Shri R. V. Swamy, Dr. Subramaniam Swatantra, Shri Jagannath Prasad Tan Singh, Shri Tej Pratap Singh, Shri Thoret, Shri Bhausaheb 11. Tiwari, Shri Brij Bhushan Tiwari, Shri D. N. Tiwari, Shri Ramanand 3493 L.S.-11

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Tripathi, Shri Madhav Prasad Tyagi, Shri Om Prakash Ugrasen Shri Vaghela, Shri Shankersinhji Vajpayee, Shri Atal Bihari Value, Shri Ravindra Vasisht, Shri Dharma Vir Venkatareddy, Shri P Venkatasubbaiah, Shri P. Verma, Shri Brijlal Verma, Shri Chandardeo Prasad Verma, Shri Hargovind Verma, Shri R. L. P. Verma, Shri Raghunath Singh Verma, Shri Sukhdeo Prasad Yadav, Shri Hukmdeo Narain Yadav, Shri Jagdambi Prasad Yadav, Shri Narsingh Yadav, Shri Ramji Lai Yadav, Shri Sharad Yadav, Shri Vinayak Prasad Yadava, Shri Roop Nath Singh Yadvendra Dutt Shri Yuvraj, Shri Zulfiquarullah, Shri

#### NOES

Ananthan, Shri Kumari Arunachalam alias Aladi Aruna, Shri Ŷ. Asaithambi, Shri A. V. P. Asokaraj, Shri A. Banatwalla, Shri G. M. Basu, Shri Chitta Bhagat Ram, Shri Bhattacharya, Shri Dinen Bhattacharyya, Shri Shyamaprasanna Bosu, Shri Jyotirmoy Burande, Shri Gangadhar Appa Chandrappen, Shri C. K. Chatterjee, Shri Somnath Das, Shri R. P. 8 S. . Dhondge, Shri Keshavrao

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Elanchezhian, Shri V. S. Goswami, Shrimati Bibha Ghosh Jagannathan, Shri S. Joarder, Shri Dinesh Kamble, Shri B. C. Kisku, Shri Jadunath Kodiyan, Shri P. K. Krishnan, Shrimati Parvathi Lahanu Shidava Kom, Shri Mandal, Shri Mukunda Modak, Shri Bijoy Mohanarangam, Shri Ragavelu Mukherjee, Shri Samar Nair, Shri M. N. Govindan Nair, Shri N. Sreekantan Pajanor, Shri A. Bala Patil, Shri D. B. Patnaik, Shri Sivaji Periasamy, Dr. P. V. Pradhan, Shri Amar Roy Rajan, Shri K. A. Ramalingam, Shri P. S. Roy Dr. Saradish Saha, Shri A. K. Saha, Shri Gadadhar Sen, Shri Robin Visvanathan, Shri C. N.

MR. SPEAKER: Subject to correction, the result\* of the division is Ayes 341: Noes 42. The Ayes have it; the 'Ayes' have it. The motion is carried by a majority of the total membership of the House and by a majority of not less than two-thirds of the members present and voting. Amendment No. 6 is adopted.

The motion was adopted

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): I beg to move:

"That the Bill, as amended by the amendments agreed to, be passed."

I do not think any speech is necessary.

MR. SPEAKER: The question is:

"That the Bill as amended by the amendments agreed to, be rased."

The Lok Sabha Divided:

Division No. 9]

[12.35 hrs.

20 . 10

#### AYES

Abdul Lateef, Shri Ahmed, Shri Halimudin Ahmed Hussain: Shri Ahsan Jafri, Shri Ahuja, Shri Subhash Alagesan, Shri O. V. Alhaj, Shri M. A. Hannan Alluri, Shri Subhash Chandra Bose Amat, Shri D. Amin. Prof. R. K. Arif Beg. Shri Badri Narayan, Shri A. R. Bagri Shri Mani Ram Bahuguna, Shri H. N. Bahuguna, Shrimati Kamala Bairagi, Shri Jena Bal, Shri Pradyumna Balak Ram, Shri Balakrishniah, Shri T. Banatwalla, Shri G. M. Barnala, Shri Surjit Singh

\*The following members, also recorded their votes:

1.1.1.1

AYES; Shri Permai Lal, Sini Bianat Bhushan, Shri Shibhan Lai Bekenne Shri Dhirendreasik Bass, Shri Tanun Gogoi, Shri Mohan Singh D Shri Ghosal:

NOES : Sheimedi Ahilus B. Rangnekar and Shri, C. L.

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Barua, Shri Bedabrata Basu, Shri Dhirendranath Berwa, Shri Ram Kanwar Bhadoria, Shri Arjun Singh Bhakta, Shri Manoranjan Bhanwar, Shri Bhagirath Bharat Bhushan, Shri Bhuvarahan, Shri G. Birendra Prased, Shri Boddepalli, Shri Rajgopala Rao Bonde, Shri Nanasahib Borole, Shri Yashwant Brahm Perkash, Chaudhury, Brij Raj Singh, Shri Chakravarty, Prof. Dilip Chand Ram Shri Chandan Singh, Shri Chandra Shekhar, Shri Chandra Shekhar Singh, Shri Chandra Pal Singh, Shri Chandrappan, Shri C. K. Chandraveti, Shrimati Charan Singh, Shri Chaturbhuj, Shri Chaturvedi, Shri Shambhu Nath Chaudhary, Shri Motibhai R. Chaudhry, Shri Ishwar Chaudhury, Shri Rudra Sen Chauhan, Shri Bega Ram Chauhan Shri Nawab Singh - Chetri, Shri K. B. Chettri, Shri Chhatra Bahadur Chowhan, Shri Bharat Singh Chunder, Dr. Praten Chandra Dabhi, Shri Ajitsinh Damor, Sori Somilahai Dandevete, Prof. Madhu Danwe, Shri Pundalik Hari Das, Shri S. S. Dasappa, Shri Tulsidas Dasgupia, Shri K. N. Dave, Shri Aneni Dawn, Shri Rej Krish 

Desai, Shri Dajiba Desai, Shri Hitendra Desai, Shri Morarji Deshmukh, Shri Nanaji Deshmukh, Shri Ram Prasad Dhandayuthapani, Shri, V. Dhara, Shri Sushil Kumar Dharia, Shri Mohan Dhillon, Shri Iqbel Singh Dhurve, Shri Shyamlal Digvijoy Narain Singh, Shri Doley, Shri L. K Durga Chand, Shri Dutt, Shri Asoke Krishna Engti, Shri Biren Faleiro, Shri Eduardo Fazulur Rahman, Shri Fernandes, Shri George Gamit, Shri Chittubhai Gandhi, Shrimati Indira Nehru Ganga Bhakt Singh, Shri Ganga Singh, Shri Gattani, Shri R. D. Gawai, Shri D. G. George, Shri A. C. Ghosal Shri Sudhir Gode, Shri Santoshrao Gogoi, Shri Tarun Gomango, Shri Giridhar Gopal, Shri K. Gore, Shrimati Mrinel Gotkhinde, Shri Annasaheb Gowda, Shri S .Nanjesha Goyal, Shri Krishna Kumar Guha, Prof. Samar Gulshan, Shri Dhanna Singh Hande, Shri V, G. Haren Bhumij, Shri Harikeen Balaedur, Shri Hazari, Shri Ram Sewak Hoera Blag, Mari Hukam Ram, Shri Inder Sinds Gant

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Jaffer Sharief, Shri C. K. Jagjivan Ram, Shri Jain, Shri Kacharulal Hemraj Jain, Shri Kalyan Jai Shri Nirmal Chandra Jaiswal, Shri Anant Ram Jasrotia, Shri Baldev Singh Jethmalani, Shri Ram Jeyalakshmi, Shrimati V. Joshi, Dr. Murli Manohar Kachwai, Shri Hukam Chand Kadam, Shri B. P. Kaiho, Shri Kailash Prakash, Shri Kakade, Shri Sambhajirao Kaldate, Dr. Bapu Kamakshaiah, Shri D. Kamath, Shri Hari Vishnu Kapoor, Shri L. L. Kar, Shiri Sarat Karan Singh, Dr. Kasar, Shri Amrut Kaushik, Shri Purushottam Khan, Shri Gulam Mohammad Khan, Shri Kunwar Mahmud Ali Khan, Shri Mahmood Hasar Kidwai Shrimati Mohsina Khrime, Shri Rinching Khandu Kishore Lal, Shri Kodiyan, Shri P. K. Kosalram, Shri K. T. Kotashetti, Shri A, K. Krishan Kant, Shri Krishnan, Shri G. Y. Krishnan, Shrimati Parvathi Krishnappa, Shri M. V. Kundu, Shri Samarendra Kunhambu, Shri K. Kureel, Shri Jwala Prasad Kureel, Shri R. L Kushwaha, Shri Ram Naresh Lekkappa, Shri K. 200 and C. A. C. Lakshminarayanan Shri M. R Lal, Shrj S. S.

(Forty-fifth Amendment) Bill

Lalu Prasad, Shri Laskari, Shri Nihar Limaye, Shri Madhu Machhand, Shri Raghubir Singh Mahala, Shri K. L. Mahale, Shri Hari Shankar Mahi Lai, Shri Mahishi, Dr. Sarojini Malik, Shri Mukhliar Singh Mallanna, Shri K. Mallikarjun, Shri Mandal, Shri B. P. Mandal, Shri Dhanik Lat Mangal Deo, Shri Mankar, Shri Laxman Rao Manohar Lai, Shri Mathur, Shri Jagdish Prasad Mavalankar, Prof. P. G. Meduri, Shri Nageswara Rao Meerza, Shri Syed Kazim Ali Mehta, Shri Ajit Kumar Mehta, Shri Prasannbhai Mhalgi, Shri R. K. Miri, Shri Govind Ram Mishra, Shri G. S. Mishra, Shri Janeshwar Mishra, Shri Shyamnandan Mohsin Shri F. H. Mondal, Dr. Bijoy Mritunjay Prasad, Shri Multan Singh, Chaudhary Munda, Shri Govinda Munda, Shri Karia Murahari, Shri Godey Murmu, Father Anthony Murthy, Shri Kusuma Krishna Murthy, Shri M. V. Chandrashekhara Naidu Shri P. Rajagopal Naik, Shri V. P. Nair, Shri, B. K. Nair, Shri M. N. Govindan, Nerendra Singh Shri Vathu Singh, Shri Nathuni Ram Shri

Nathwani, Shri Narendra P. Nayak, Shri Laxmi Narain Nayar, Dr. Sushila Negi. Shri T. S. Onkar Singh, Shri Pandey, Shri Ambika Prasad Pandeva, Dr. Laxminarayan Pandit, Dr. Vasant Kumar Paraste, Shri Dalpat Singh Parmai Lal, Shri Parmar, Shri Natwarlal B. Parulekar, Shri Bapusaheb Parvati Devi. Shrimati Paswan, Shri Ram Vilas Patel, Shri Ahmed M. Patel, Shri Dwarikadas Patel, Shri H. M. Patel, Km. Maniben Vallabhbhai Patel, Shri Meetha Lal Patel, Shri Nanubhai N. Patidar, Shri Rameshwar Patil, Shri Chandrakant Patil, Shri D. B. Patil. Shri S. B. Patil, Shri U. S. Patil, Shri Vijay kumar N. Patnaik, Shri Biju Pipil, Shri Mohan Lai Pradhan, Shri Gananath Pradhan, Shri Pabitra Mohan Pradhani, Shri K. Qureshi, Shri Mohd, Shafi Rachaish, Shri B. Raghavji, Shri Raghu Ramaiah, Shri K. Rahi, Shri Ram Lal Rai, Shri Shiv Ram Raj Keshar Singh, Shri Raj Narain, Shri Rajan, Shri K. A. Raju, Shri P. V. G. Ram, Shri R. D. Ram Deo Singh, Shri

Ram Dhan, Shri Ram Gopal Singh, Chaudhury Ram Kinkar, Shri Ram Murti, Shri Ramalingam, Shri N. Kudanthai Ramamurthy, Shri K. Ramapati Singh, Shri Ramdas Singh, Shri Ramji Singh, Dr. Ramjiwan Singh Shri Ranjit Singh, Shri Rao, Shri Jagannath Rao, Shri M. S. Sanjeevi Rao, Shri M. Satyanarayan Rao, Shri P. V. Narasimha Rao, Shri Pattabhi Rama Rasheed Masood, Shri Rath, Shri Ramachandra Rathawa, Shri Amarsinh V. Rathor, Dr. Bhagwan Dass Ravi, Shri Vayalar Reddi, Shri G. S. Reddy, Shri K. Brahmananda Reddy, Shrj K. Obul Reddy, Shri K. Vijay Bhaskara Reddy, Shri M. Ram Gopal Reddy, Shri S. R. Rodrigues, Shri Rudolph Roy, Shri Saugata Saced Murtaza, Shri Sahoo, Shri Ainthu Sai, Shri Larang Sai, Shri Narhari Prasad Sukhdec Saini, Shri Manohar Lal Saksena, Prof. Shibban Lal Sangma, Shri P. A. Saran, Shri Daulat Ram Sarangi, Shri R. P. Sarda, Shri S. K. Sarkar, Shri S. K. Sersonia, Shri Shiv Narain Satpathy, Shri Devendra Satya Deo Singh, Shri Satyanarayana, Shri Dronam Raju

Amendment) Bill

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Sayeed, Shri P. M. Sen, Shri Prafulla Chandra Sevid Muhammad, Dr. V. A. Shah, Shri Surath Bahadur Shaiza, Shrimati Rano M. Shakya, Dr. Mahadeepak Singh Shanti Devi, Shrimati Sharma, Shri Jagannath Sharma, Shri Rajendra Kumar Sharma, Shri Yagya Datt Shastri, Shri Bhanu Kumar Shastri, Shri Ram Dhari Shastri, Shri Y. P. Shejwalkar, Shri N. K. Sheo Narain, Shri Sher Singh, Prof. Shinde, Shri Annasaheb P. Shiv Sampati Ram, Shri Shrikrishna Singh, Shri Shukla, Shri Chimanbhai H. (Rajkot) Shukla, Shri Madan Lai Sikander Bakht, Shri Singh, Dr. B. N. Singha, Shri Sachindralal Sinha, Shri H. L. P. Sinha, Shri M. P Sinha, Shri Purnanarayan Sinha, Shri Satyendra Naryan Somani, Shri Roop Lal Somani, Shri S. S. Stephen, Shri C. M. Subramaniam, Shri C. Sudheeran, Shri V. M. Suman, Shri Ramji Lal Suman, Shri Surendra Jha Sunna Sahib, Shri A. Suraj Bhan, Shri Surendra Bikram, Shri \ Surya Narain Singh, Shri Suryanarayana, Shri K.

Amendment) Bill Swaminathan Shri R. V. Swamy, Dr. Subramaniam Swatantra, Shri Jagannath Prasad Tan Singh, Shri Tej Pratap Singh, Shri Thorat, Shri Bhausaheb Tiwari, Shri Brij Bhushan Tiwary, Shri D. N. Tiwary, Shri Ramanand Tripathi, Shri Madhav Prasad Tur, Shri Mohan Singh Tyagi, Shri Om Prakash Ugrasen, Shri Vaghela Shri Shankersinhji Vajpayee, Shri Atal Bihari Vakil, Shri Abdul Ahad Varma, Shri Ravindra Vasisht, Shri Dharma Vir Venkatareddy, Shri P. Venkatasubbaiah, Shri P. Verma, Shri Brijlal Verma, Shri Chandradeo Prasad Verma, Shri Hargovind Verma, Shri R. L. P. Verma, Shri Raghunath Singh Verma, Shri Sukhdeo Prasad Yadav, Shri Hukmdes Narain Yadav, Shri Jagdambi Prasad Yaday, Shri Narsingh Yadav, Shri Ramji Lal Yaday, Shri Sharad Yaday Shri Roop Nath Singh Yadvendra Dutt, Shri Yuvraj, Shri Zulfiquarullah, Shri NOES Rajshekhar Kolur, Shri MR. SPEAKER : Subject to correc-

tion, the result of the Division is: Ayes 357, Nose 1. The 'Ayes' have it; the 'Ayes' have it.

"The following members also recorded their votes for Ayes: Shei Vinodhhai B. Sheth, Shri Charan Narsary and Shei S. C. Kamble.

#### 333 Third Report AGRAHAYANA 16, 1900 (SAKA) of Comm. of 334 Privileges (M)

The *a*notion is carried by a majority of , the total membarship of the House and by a majority of not less than twothirds of the members present and voting.

The Bill, as amended with the amendments agreed to, is passed by the requisite majority in accordance with the provisions of article 368 of the Constitution.

The motion was adopted.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): Sir, please allow me to thank the hon. Members for supporting this Bill and record my sense of appreciation of my colleague, Shri Shanti Bhushan, the Minister of Law, who has so successfully piloted this Bill in this House and in the other House.

12.36 hrs.

MOTION RE. THIRD REPORT OF THE COMMITTEE OF PRIVILEGES

MR. SPEAKER : Item No. 8A. The Prime Minister to move the motion...

SHRI HARI VISHNU KAMATH (Hoshangabad): Sir, on a point of order. I am reither reluctant to raise this point of order because it concerns two motions standing in my nameone of them standing in the names of several of my colleagues also, besides myself.

You will see, Sir, the House will see, that we have got today the Revised List of Business plus the Supplementary List of Business' which was received by us after the Revised List of Business' was received. Now, item No. 8A is a verbatim copy of item No. 9 in the Revised List of Business. Item No. 9A is a verbatim copy of item No. 10 in the Revised List of Business. I seel flattered, I feel honoured, and several of my collesgues also in whose names item No. 9 in the Revised List of Business stands—must be feeling honoured, that the Leader of the House, the Prime Minister, has appropriated—had it been some one else, I might have said 'misappropriated', but he is the Leader of the House—both the Motions...

MR. SPEAKER: You made the constitution, and we have appropriated the Constitution itself.

SHRI HARI VISHNU KAMATH : I wonder whether this has been treated as 'Government business'. Please turn to page 15 of the Rules of Procedure; Rule 25 reads :

"On days allotted for the transaction of Government business...."

It is all right; 'today' is allotted for Government business.

"....such business...."

The words used are 'such business', that is, Government business.

"....shall have precedence ... "

If you have treated this as 'Government business', then there is no problem. But there is one little hurdle in the way. The Committee of Privileges is not the exclusive preserve of the Government, because Rule 315(1) says :

"After the report has been presented, the Chairman or any member of the Committee or any other member..."

Of course, the Prime Minister is also a Member; we do not dispute that.

"... may move that the report be taken into consideration whereupon the Speaker may put the question to the flame."

My contention is that this motion No. 9 in the Revised List standing in my name as well as seven of my collenges, in the House and No. 10 are not strictly government business in the sense in which Rule 25 construct government business. Therefore, good